

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000021/2023	M/S. BHADRA PRODUCTS VS M/S. INDIAN FARMERS FERTILIZER COOPERATIVE LTD.	NILAMADHAB BISOI VS	// (//
2	BLAPL/0012352/2023	RATHIA NAIK @ RATH NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /646 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/0000109/2022
3	BLAPL/0012353/2023	PRITAM MAHANANDIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUNIGUDA /242 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000097/2023
4	BLAPL/0012354/2023	DEB KUMAR KHUNTE VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KANTAMAL /105 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) Spl/0000158/2023
5	BLAPL/0012355/2023	LINKUN @ RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000472/2023
6	BLAPL/0012356/2023	BALAKRUSHNA PATEL VS STATE OF ODISHA	BHARAT JALLI VS	KEGAON /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000506/2023
7	BLAPL/0012357/2023	SANKAR @ SOMANATH SAHOO VS STATE OF ODISHA	KABITA PATRA VS	ODAGAON /156 /2020 NYAYADHIKARI GRAM NYAYALAYA, ODAGAON(Nayagarh) GR/0000207/2020
8	BLAPL/0012358/2023	PRAMOD KUMAR DAS @ PAMA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 JMFC TIRTOL(Jagatsinghapur) 2(A)CC/0000151/2023
9	BLAPL/0012359/2023	BAPUN @ ARJUN @ NAGARJUN PANDA VS STATE OF ODISHA	JAGAJIT PANDA VS	BISOI /56 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000037/2023
10	BLAPL/0012360/2023	RANJAN DAKUA VS STATE OF ODISHA	SUSAMPAD HOTA VS	MARKAT NAGAR /203 /2023 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) Spl/0000030/2023
11	BLAPL/0012361/2023	SIDHARTH ROUT @ SIPUN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /319 /2021 A.D.J. SALIPUR(Cuttack) ST/0000011/2022

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12	BLAPL/0012362/2023	DILLIP KARNA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	GOCHHAPADA /69 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000029/2022
13	BLAPL/0012363/2023	SURESH PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /210 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000023/2021
14	BLAPL/0012364/2023	NIRANJAN SETHI VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000029/2023
15	BLAPL/0012365/2023	PRAFULLA ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /178 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000375/2023
16	BLAPL/0012366/2023	NIYAZ ALAM ANSARI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BISRA /149 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000081/2023
17	BLAPL/0012367/2023	SUKANTA KUMAR DAS VS STATE OF ODISHA	NARESH CHANDRA JENA VS	MACHHKUND /106 /2023 JMFC, LAMTAPUT(Koraput) GR/0000074/2023
18	BLAPL/0012368/2023	BABLESH KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHATILI /225 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001437/2023
19	BLAPL/0012369/2023	RAJENDRA RAJHANS VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /52 /2021 C.J.M.,SONEPUR(Sonepur) ST/0000023/2022
20	BLAPL/0012370/2023	MEGHA @ CHARAN NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL SADAR PS /511 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001216/2023
21	BLAPL/0012371/2023	BIPRAJIT PAUL VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //
22	BLAPL/0012372/2023	SAYED JAVED VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /135 /2023 () //
23	BLAPL/0012373/2023	MAHAMMAD ASIF KHAN	ASIT KUMAR JENA	M.V.79 /135 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012374/2023	BABUNA NATH @ NUTAN NATH	BHOJARAJ SETH	GURUDIJHATIA /105 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012375/2023	SUNIL KUMAR KULLU	PARTHA SARATHI NAYAK	SECTOR-19 /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012376/2023	JAYANTI LIMA	RAJIB LOCHAN PATTNAIK	GUDARI /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012377/2023	DIPANKAR MANDAL	PRANAB KUMAR DAS	KALIMELA /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012378/2023	NAGESWAR MAJHI	PITAMBAR PATRA	PADMAPUR /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012379/2023	BITU @ BHIMSEN KAREI	DURLLABHA RANJAN MISHRA	BOLANGIR TOWN /490 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012380/2023	SURAJ SAHA	GYANA RANJAN DHAL	CAPITAL P.S. /433 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012381/2023	JOGENDRA GOUDA	MANORANJAN PADHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012382/2023	SUBHAM MUKHARJEE	SOUMYA RANJAN DAS	SECTOR-19 /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012383/2023	CHAITANYA PANGI	PRASANTA KUMAR NANDA	SEMILLIGUDA /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012384/2023	BINOD BAG	SUSHANTA KUMAR JOSHI	NAWAPARA /67 /2023
		VS	VS	()

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35	BLAPL/0012385/2023	STATE OF ODISHA RATI @ RITU PRADHAN VS	MANOJ KUMAR PANDA VS	// ANGUL TOWN /77 /2014 ()
36	BLAPL/0012386/2023	STATE OF ODISHA RAJU SAHU VS	JAYADEBA BEHERA VS	// PATNAGARH /165 /2023 ()
37	BLAPL/0012387/2023	STATE OF ODISHA PAPU @ HEMANANDA MODI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /171 /2023 ()
38	BLAPL/0012388/2023	STATE OF ODISHA NEHERU PAHAN VS	MANORANJAN PADHY VS	// KODALA /173 /2023 ()
39	BLAPL/0012389/2023	STATE OF ODISHA RAM PAL VS	MANORANJAN PADHY VS	// KODALA /173 /2023 ()
40	BLAPL/0012390/2023	STATE OF ODISHA BHABANI AJGAR VS	BHARAT BHUSAN ROUSTRAY VS	// PADAMPUR /221 /2022 ()
41	BLAPL/0012391/2023	STATE OF ODISHA PINKU @ SAROJ KUMAR DIGAL VS	JAGANNATH BHUYAN VS	// PHULBANI SADAR /94 /2023 ()
42	BLAPL/0012392/2023	STATE OF ODISHA DIKHIT JENA VS	RASHMIKANTA MAHALIK VS	// BAISINGA /302 /2021 ()
43	BLAPL/0012393/2023	STATE OF ODISHA JANAKA @ RAMA PURTI VS	PRAVAT KUMAR NAYAK VS	// KHAMAR /123 /2023 ()
44	BLAPL/0012394/2023	STATE OF ODISHA SMRUTI RANJAN SAMAL @ SANTOSH KUMAR SAMAL @ RAKESH KUMAR MISHRA VS	PRANOSH KUMAR MISHRA VS	// JAGATPUR /395 /2023 ()
45	BLAPL/0012395/2023	STATE OF ODISHA DR. RAJENDRA NARAYAN PANIGRAHI VS UNION OF INDIA (C.B.I.)	DEVASHIS PANDA VS	// / /0 () //

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46	BLAPL/0012396/2023	DINESH KUMAR KESHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SONEPUR /163 /2022 () //
47	BLAPL/0012397/2023	ALLIRA BEGUM @ ALIMA BEGUM @ DALI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KHURDA MODEL /288 /2022 () //
48	BLAPL/0012398/2023	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BUGUDA /116 /2018 () //
49	BLAPL/0012399/2023	DEEPAK KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ADVA /49 /2023 () //
50	BLAPL/0012400/2023	SURESH CHANDRA PADHY @ PADHI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BAIDYANATHPUR /14 /2018 () //
51	BLAPL/0012401/2023	ARUNA MUDRINGA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MUNIGUDA /242 /2023 () //
52	BLAPL/0012402/2023	SK. RAJA @ SK. JAHIR @ ENDU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /245 /2023 () //
53	BLAPL/0012403/2023	PINKU JANI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ATHAMALLIK /103 /2023 () //
54	BLAPL/0012404/2023	NARESH SALVI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /156 /2023 () //
55	BLAPL/0012405/2023	LUCKY BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /225 /2023 () //
56	BLAPL/0012406/2023	JULEISING TIYU VS STATE OF ODISHA	RAJJEET ROY VS	DEOGARH /14 /2020 () //
57	CMAPL/0000749/2023	BALARAM PANDA TRUST	ANAND CHANDRA SWAIN	//

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		VS	VS	()
58	CMP/0001330/2023	STATE OF ODISHA TAPASWINI PANDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	//
59	CMP/0001331/2023	PADMANAV DAS JAMUNA TANDI @ HARIJAN	SAILABALA JENA	CIVIL JUDGE (J.D), HATADIHI, KEONJHAR(Kendujhar)
		VS	VS	EC/0000011/2021
60	CMP/0001332/2023	CHANDRAMA MEHER KAPILA CHARAN PRADHAN	JAGAJIBAN PRADHAN	//
		VS	VS	CIVIL JUDGE (SD),PADAMPUR(Bargarh)
61	CMP/0001333/2023	DILLIP KUMAR MISHRA BHRAMARBAR BISWAL	JAGAJIBAN PRADHAN	CS/0000057/2022
		VS	VS	//
62	CMP/0001334/2023	KASINATH BISWAL MADHUSUDAN PATRA	JAGAJIBAN PRADHAN	CIVIL JUDGE (SD),NIMAPARA(Puri)
		VS	VS	CS/0000222/2020
63	CMP/0001335/2023	REGIONAL CO-OPERATIVE MARKETING SOCIETY LTD., BARIPADA PUSPALATA SWAIN	JAGAJIBAN PRADHAN	//
		VS	VS	ADDL.SESSIONS JUDGE,NIMPARA(Puri)
64	CMP/0001336/2023	SURENDRA SAMAL SUDARSAN ROUT	JAGAJIBAN PRADHAN	Fao/0000032/2022
		VS	VS	//
65	CMP/0001337/2023	DIPAK MAHARANA BISWADEV ROY	ANAM CHARAN PANDA	2ND ADDITIONAL CIVIL JUDGE (SENIOR DIVISION) BARIPADA(Mayurbhanj)
		VS	VS	CS/0000450/2004
66	CMP/0001338/2023	PREM KHEMANI DILLIP KUMAR SAMANTRAY	NARAYAN PRASAD PARIJA	//
		VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapur)
67	CMP/0001339/2023	AJAYA KUMAR SAMANTRAY JAGABANDHU PATRA	PRASHANTA KUMAR NAYAK	CS/0000031/2023
		VS	VS	ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
68	CMP/0001340/2023	STATE OF ODISHA MAGASIRA ORAM	PRASANTA KUMAR SATAPATHY	Fao/0000004/2022
		VS	VS	//
				1ST. A.D.J.,ROURKELA(Sundargarh)
				CRREV/0000001/2022

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69	CMP/0001341/2023	RAJ KUMAR ORAM PRAFULLA KUMAR SATAPATHY VS	ASHUTOSH MISHRA VS	// // ()
70	CMP/0001342/2023	CHAITANYA SATPATHY NARAHARI BARIK VS	MANOJ KUMAR MOHANTY VS	// // ()
71	CMP/0001343/2023	DILLIP KUMAR BARIK SREEDHAR DALAI VS	DWARIKA PRASAD MOHANTY VS	// // ()
72	CMP/0001344/2023	BANDHU SUBUDHI ANTARYAMI SAMAL VS	SANTOSH KUMAR DASH VS	// // ()
73	CONTC/0008188/2023	MAGUNI MALIK GOVINDA CHANDRA TRIPATHY VS	ADV VS	// // ()
74	CONTC/0008189/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR PRASANNA KUMAR MOHAPATRA VS	ADV VS	// // ()
75	CONTC/0008190/2023	ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT. JITENDRA KUMAR MOHAPATRA VS	ADV VS	// // ()
76	CONTC/0008191/2023	SATYABRAT SAHU, ADDL. CHIEF SECY., FOREST AND ENVIRONMENT DEPT., BBSR SUMANTA SAHU VS	ADV VS	// // ()
77	CONTC/0008192/2023	DR. GIRISH CHANDRA ROUT, C.D.M AND P.H.O, KALAHANADI HRUDANANDA MAJHI VS	ADV VS	// // ()
78	CONTC/0008193/2023	MD.SADIQUE ALAM, I.A.S. TRILOCHAN SAHU VS	ADV. VS	// // ()
79	CONTC/0008194/2023	ROOPA ROSHAN SAHOO, SECRETARY TO GOVT., ST AND SC DEVLOPMENT DEPT. BHAGABAN GARNAYAK VS	ADV VS	// // ()
		REBECA DELUNG, A.D.M., DEOGARH CUM PRESIDENT OF G.B. OF WOMENS HIGHER SECONDARY SCHOOL, DEOGARH		

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80	CONTC/0008195/2023	RITANJALI SAI VS ASWATHY S., IAS	ADV. VS	// 0 //
81	CONTC/0008196/2023	SRI JAMBESWAR MAHADEV BIJE, JAMARA VS SUBASIS MANSINGH, O.A.S.(SAG)	KISHORE KUMAR JENA VS	// 0 //
82	CONTC/0008197/2023	RAMA CHANDRA KHAMARI VS SURESH KUMAR ROURAY, BLOCK EDUCATION OFFICER, BIJEPUR, BARGARH	ADV VS	// 0 //
83	CONTC/0008198/2023	JAYANTA KUMAR MISHRA VS PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //
84	CONTC/0008199/2023	PRAHALLAD PUHAN VS ARAVIND AGRAWAL, PRINCIPAL SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
85	CONTC/0008200/2023	PRASANNA KUMAR MISHRA VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
86	CONTC/0008201/2023	DR. ARCHANA KANUNGO VS PRADEEP KUMAR JENA, IAS	ADV. VS	// 0 //
87	CONTC/0008202/2023	PRITIMAN PRADHAN VS ASWATHY S., I.A.S	ADV VS	// 0 //
88	CONTC/0008203/2023	JIBAN JYOTI MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	CONTC/0008204/2023	TRUPTI PATTANAİK VS AUROVINDHA AGARWAL, I.A.S	ADV VS	// 0 //
90	CONTC/0008205/2023	BENUDHAR SAMAL VS ASWATHY S., I.A.S	ADV VS	// 0 //
91	CONTC/0008206/2023	RABINDRA NATH PANDA	ADV.	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
92	CONTC/0008207/2023	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	//
		VS	VS	0
		PARTHA SARATHI MISHRA, CHIEF MANAGER, PUNJAB NATIONAL BANK, CUTTACK		//
93	CONTC/0008208/2023	KAJAL RANI SINHA	ADV	//
		VS	VS	0
		SHALINI PANDIT, I.A.S		//
94	CONTC/0008209/2023	HALIMUDDIN KHAN	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, THE ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA, HOME DEPT.		//
95	CONTC/0008210/2023	PRAMOD KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
96	CONTC/0008211/2023	ALPHONSA TETE	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0008212/2023	GEETA GOUDA	MANORANJAN NAYAK	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	CONTC/0008213/2023	BABITA RATH	MANORANJAN NAYAK	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
99	CONTC/0008214/2023	BIJAYA KUMAR RANA	ADV.	//
		VS	VS	0
		VIJAY AMRUTA KULANGA, IAS		//
100	CONTC/0008215/2023	AJAYA ROUT	ADV.	//
		VS	VS	0
		SHYAMAL KUMAR RAY, O.A.S.		//
101	CONTC/0008216/2023	HRUDANANDA NAYAK	ADV.	//
		VS	VS	0
		DR. KSHETRABASI DASH, CHIEF MEDICAL AND PUBLIC HEALTH OFFICER, JAGATSINGHPUR		//
102	CONTC/0008217/2023	PRAVAT KUMAR JENA	ADV.	//
		VS	VS	0

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103	CONTC/0008218/2023	UDHAB CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, BBSR GANGADHAR YUBAK SANGHA, BHAWANIPATNA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
104	CONTC/0008219/2023	P. ANVSHA REDDY, IAS SIBANAVA SETHI	ADV.	//
		VS	VS	()
105	CONTC/0008220/2023	ER. MANOJ KUMAR SAHOO,MANAGER(ELECT.)CUTTACK ELECTRICAL DIVISION,TPCODL DEBENDRA KUMAR MOHANTY	ADV.	//
		VS	VS	()
106	CONTC/0008221/2023	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE BHABANI SHANKAR JOSHI	ADV.	//
		VS	VS	()
107	CONTC/0008222/2023	HEMA KANTA SAY, I.A.S. RASMITA MISHRA	SUDEEPTA KUMAR SINGH	//
		VS	VS	()
108	CONTC/0008223/2023	KABINDRA KUMAR SAHOO, SECY., B.D.A, BBSR BINOD BIHARI SAMANTARAY	DR. BINODA KUMAR MISHRA	//
		VS	VS	()
109	CONTC/0008224/2023	ARAVIND AGRAWAL, I.A.S SATRUGHANA DAS	DR. BINODA KUMAR MISHRA	//
		VS	VS	()
110	CONTC/0008225/2023	ARAVIND AGRAWAL, IAS JYOTI RANJAN MOHAPATRA	BHABANI SANKAR DAS	//
		VS	VS	()
111	CONTC/0008226/2023	AMRISH PATRI, CHAIRMAN, ODISHA LIFT IRRIGATION CORPN. LTD. PURNA CHANDRA SENAPATI	ADV.	//
		VS	VS	()
112	CONTC/0008227/2023	A.S. ARUNACHALAM, EXECUTIVEDIRECTOR, FCI DAMODAR DAS	ADV.	//
		VS	VS	()
113	CONTC/0008228/2023	SHAILESH KUMAR PATHAK, I.G. CUM PRINCIPAL CHIEF SECY., COMMNR., RAILWAY PROTECTION/FORCE SARAT CANDRA PANDA	ADV	//
		VS	VS	()
		ASWATHY S., I.A.S		//

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114	CONTC/0008229/2023	RANJITA DHAL VS	ADV. VS	// 0
115	CONTC/0008230/2023	SUDHANSHU MOHAN SAMAL, M.D., ORISSA LIFT IRRIGATION CORPN. LTD. BIJAY SURIN VS	ADV. VS	// // 0
116	CONTC/0008231/2023	ASWATHY S., I.A.S. KAILASH KHARIA VS	ADV. VS	// // 0
117	CONTC/0008232/2023	ASWATHY S., I.A.S. RAMAKANTA BADAMUNDI VS	ADV. VS	// // 0
118	CONTC/0008233/2023	ASWATHY S., I.A.S. SUBASH CHANDRA GAMANGA VS	ADV. VS	// // 0
119	CONTC/0008234/2023	ASWATHY S., I.A.S. NARENDRA MAHALIK VS	ADV. VS	// // 0
120	CONTC/0008235/2023	ASWATHY S., I.A.S. AMIT KUMAR KHORA VS	ADV VS	// // 0
121	CONTC/0008236/2023	DR. ARUN KUMAR PADHI, CDM AND PH OFFICER, KORAPUT MAHANTA SUKHRAM DAS VS	ADV VS	// // 0
122	CONTC/0008237/2023	BIRANCHI NARAYAN BEHERA, TAHASILDAR, KAKATPUR, PURI DIBAKAR NAYAK VS	ADV. VS	// // 0
123	CONTC/0008238/2023	ASWATHY S., I.A.S. SUDAM MAJHI VS	ADV. VS	// // 0
124	CONTC/0008239/2023	ASWATHY S., I.A.S. RAGHUNATH RAUTA VS	ADV. VS	// // 0
125	CONTC/0008240/2023	ASWATHY S., I.A.S. NAMITA PANDA	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0008241/2023	ASWATHY S., I.A.S NILAKANTHA NAYAK	ADV.	//
		VS	VS	0
127	CONTC/0008242/2023	ASWATHY S., I.A.S. SRIPATI ORAM	ADV.	//
		VS	VS	0
128	CONTC/0008243/2023	ASWATHY S., I.A.S. NIRANJAN DAS	ADV	//
		VS	VS	0
129	CONTC/0008244/2023	ASWATHY S., I.A.S RAJENDRA PASPUREDDY	ADV.	//
		VS	VS	0
130	CONTC/0008245/2023	ASWATHY S., I.A.S. MAMATAMANJARI MOHANTY	ADV	//
		VS	VS	0
131	CONTC/0008246/2023	ASWATHY S., I.A.S BINI SAHU	ADV	//
		VS	VS	0
132	CONTC/0008247/2023	DIPTESH KUMAR PATTNAIK, I.P.S CHINTAMANI BARIHA	ADV.	//
		VS	VS	0
133	CONTC/0008248/2023	ASWATHY S., I.A.S. PURANDAR BISWAL	ADV.	//
		VS	VS	0
134	CONTC/0008249/2023	ASWATHY S., I.A.S. ADIKANDA MAJHI	ADV.	//
		VS	VS	0
135	CONTC/0008250/2023	ASWATHY S., I.A.S. MAHESWAR BIBHAR	ADV.	//
		VS	VS	0
136	CONTC/0008251/2023	ASWATHY S., I.A.S. MAGUNI CHANDRA BEHERA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0008252/2023	ASWATHY S., I.A.S. LOKANATH DASH VS DR. PRADIP KUMAR SAHA, O.R.S.	TIRTH KUMAR SAHU VS	// // 0 //
138	CONTC/0008253/2023	SEEMA MOHAPATRA VS SAGARIKA PATTNAIK, IRPS	ADV VS	// 0 //
139	CONTC/0008254/2023	KALANDI CHARAN DASH@KALANDI DASH VS DR. PRADIP KUMAR SAHA, O.R.S.	TIRTH KUMAR SAHU VS	// 0 //
140	CONTC/0008255/2023	PRAVAKAR PARIDA VS SAGARIKA PATTNAIK, IRPS	ADV VS	// 0 //
141	CONTC/0008256/2023	SITAKANTA NAYAK VS DR.PRADIP KUMAR SAHA, O.R.S	TIRTH KUMAR SAHU VS	// 0 //
142	CONTC/0008257/2023	SRIKANTA NAYAK VS DR. PRADIP KUMAR SAHA, O.R.S.	TIRTH KUMAR SAHU VS	// 0 //
143	CONTC/0008258/2023	SANJAY KUMAR MISHRA VS SUSANTA KUMAR DASH, I.A.S	ADV. VS	// 0 //
144	CONTC/0008259/2023	PRAVAKAR SAHOO VS DR.PRADIP KUMAR SAHA, O.R.S	TIRTH KUMAR SAHU VS	// 0 //
145	CONTC/0008260/2023	SANJAY KUMAR MISHRA VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
146	CONTC/0008261/2023	BASANT SATAPATHI VS DR.PRADIP KUMAR SAHA, O.R.S	TIRTH KUMAR SAHU VS	// 0 //
147	CONTC/0008262/2023	BIJAYA KUMAR MOHAPATRA VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0008263/2023	USHAMANJARI BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// () //
149	CONTC/0008264/2023	JHULANI BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// () //
150	CONTC/0008265/2023	DUSHASAN DASH VS DIPTIMAN PATRA, DISTRICT TREASURY OFFICER, JAJPUR	ADV. VS	// () //
151	CONTC/0008266/2023	SK. FAKIRUDDIN VS ASWATHI S., I.A.S.	ADV. VS	// () //
152	CONTC/0008267/2023	SASHI KANTA MAHARANA VS ASWATHY S., I.A.S.	ADV. VS	// () //
153	CRLA/0001180/2023	MANAHARA BISOI @ MONOHARA BISOI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BORIGUMMA /29 /2022 () //
154	CRLA/0001181/2023	SATYANARAYAN PARIDA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /618 /2020 () //
155	CRLA/0001182/2023	ARBAZ KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /124 /2023 () //
156	CRLA/0001183/2023	CHUIN @ UMESH CHNADRA KANDI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	NISCHINTAKOILI /103 /2014 () //
157	CRLA/0001184/2023	SANJAY PAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
158	CRLA/0001185/2023	BARUN MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SINAPALI /172 /2021 () //
159	CRLA/0001186/2023	KAMA GOUDA	LAMBODOR ACHARI	ASKA /33 /2000

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	A.D.J.,ASKA(Ganjam)
160	CRLA/0001187/2023	STATE OF ODISHA SUDAM SAHU	GOPAL KRISHNA NAYAK	ST/0000028/2014 BHANJANAGAR /180 /2012
		VS	VS	()
161	CRLA/0001188/2023	STATE OF ODISHA PRAFULLA CHANDRA PANIGRAHI	DIGAMBAR SETHI	// KORAPUT VIGILANCE /2 /2004
		VS	VS	()
162	CRLA/0001189/2023	STATE OF ODISHA(VIG.) SUBASH CHANDRA MALIK @ KARTIK @ SUBAS MA	SURYAKANTA DWIBEDI	// SIMULIA /166 /2022
		VS	VS	()
163	CRLA/0001190/2023	STATE OF ODISHA SUSANTA CHAUDHURY @ SUSANTA SAHOO @ CHAN	SURASEKHAR DWIBEDHURY	// KHANDAPARA /100 /2021
		VS	VS	()
164	CRLA/0001191/2023	STATE OF ODISHA HADIBANDHU SINGH	DIPAK RANJAN MISHRA	// JHARPOKHARIA /112 /2015
		VS	VS	()
165	CRLA/0001192/2023	STATE OF ODISHA SANJAY DAS	ABHAS MOHANTY	// CUTTACK SADAR /253 /2016
		VS	VS	()
166	CRLMA/0000438/2023	STATE OF ODISHA SONALI PANDA	ADV.	// JHARSUGUDA /604 /2015
		VS	VS	()
167	CRLMC/0004839/2023	STATE OF ODISHA DIGAMBAR BISWAL	ASHOK KUMAR SAHOO	// RAJNAGAR /66 /2015
		VS	VS	()
168	CRLMC/0004840/2023	STATE OF ODISHA MAHENDRA MAHAKUD	PRIYA RANJAN SINGH	J.M.F.C., RAJNAGAR(Kendrapara) GR/0000078/2015
		VS	VS	BAMBARI /82 /2023 ()
169	CRLMC/0004841/2023	STATE OF ODISHA NIRAKAR LENKA	SAMARENDRA BAHADUR	// NIALI /162 /2020
		VS	VS	()
170	CRLMC/0004842/2023	STATE OF ODISHA PRAKASH CHANDRA RANA	SUSANTA KUMAR BARAL	// ATHGARH /74 /2012
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004843/2023	STATE OF ODISHA BIKRAM MISHRA VS	JANAKI KANTA MAHAPATRA VS	// KEONJHAR TOWN /264 /2016 ()
172	CRLMC/0004844/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SOUMYA MISHRA VS	// CHAMPUA /13 /2020 ()
173	CRLMC/0004845/2023	STATE OF ODISHA JAMUNA PATRA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /19 /2014 ()
174	CRLMC/0004846/2023	STATE OF ODISHA ALOK BHOI VS	RAMDAS ACHARY VS	// NAYAPALLI P.S. /96 /2022 ()
175	CRLMC/0004847/2023	STATE OF ODISHA JOGENDRANATH PALA@JOGI VS	LAXMI NARAYAN PATEL VS	// BHANJANAGAR /67 /2015 ()
176	CRLMC/0004848/2023	STATE OF ODISHA KULIA @ MANOJ KUMAR JENA VS	MD. RIAZ VS	// TIHIDI /271 /2015 ()
177	CRLMC/0004849/2023	STATE OF ODISHA BIKRAM NAHAK VS	MANORANJAN PADHY VS	// KHALLIKOTE /397 /2021 ()
178	CRLMC/0004850/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	GOPINATH MISHRA VS	// / /0 ()
179	CRLMC/0004851/2023	STATE OF ODISHA RAJIV BEHERA KASINATH NAHAK VS	ALOK KUMAR PANDA VS	// ASKA /131 /2014 ()
180	CRLMC/0004852/2023	STATE OF ODISHA NARESH PATRA VS	BIDYADHAR MANSINGA VS	// CHANDRASEKHARPUR /266 /2023 ()
181	CRLMC/0004853/2023	STATE OF ODISHA SALUPU @ SALPU JANI VS	JAJATI KESHARI KHUNTIA VS	// DAMANJODI /37 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004854/2023	HEMANTA KUMAR NAYAK VS DHIRENDRANATH PATI	SUDEEP KUMAR SARANGI VS	//0 () //
183	CRLMC/0004855/2023	PRASANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /20 /2012 () //
184	CRLMC/0004856/2023	BHISMA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
185	CRLMC/0004857/2023	KALU SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BANKI /167 /2008 () //
186	CRLMC/0004858/2023	PRAMOD KUMAR PALEI@PRAMOD PALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /227 /2010 () //
187	CRLMC/0004859/2023	BHIMA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /468 /2023 () //
188	CRLMC/0004860/2023	RAJESH BEHERA @ RAJA VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /52 /2023 () //
189	CRLMC/0004861/2023	JAHARIA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /77 /2009 () //
190	CRLMC/0004862/2023	SHREE CHARAN @ SRICHARAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANCHESWAR P.S. /195 /2023 () //
191	CRLMC/0004863/2023	DR. MINAL KANTA NANDA VS STATE OF ODISHA	MAHESWAR DASH VS	//0 () //
192	CRLMC/0004864/2023	SAURI NAHAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHALLIKOTE /85 /2011 () //
193	CRLMC/0004865/2023	SANJAY KUMAR SAHOO @ DUGU @ GUDU	ROHIT RANJAN RAY	KHURDA P.S. /667 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0004866/2023	STATE OF ODISHA RAJIB NAIK	ASUTOSH TRIPATHY	// BANTALA /78 /2022
		VS	VS	()
195	CRLMC/0004867/2023	STATE OF ODISHA SACHIDANANDA MANTRY	BIJAYA KUMAR ROURTRAY	// BANKI /216 /2020
		VS	VS	()
196	CRLMC/0004868/2023	STATE OF ODISHA ASHOK KUMAR BISWAL	RAMESH CHANDRA SWAIN	// BARGARH /294 /2019
		VS	VS	()
197	CRLMC/0004869/2023	STATE OF ODISHA ASHOK KUMAR BISWAL	RAMESH CHANDRA SWAIN	// / /0
		VS	VS	()
198	CRLMC/0004870/2023	STATE OF ODISHA GHANA @ GHANA PATRA	SANTOSH CHANDRA ATABUDHI	// BANAPUR P.S. /91 /1997
		VS	VS	()
199	CRLMC/0004871/2023	STATE OF ODISHA BIJAY KUMAR NAYAK	RAMESH CHANDRA SWAIN	// MADHUPATNA /299 /2022
		VS	VS	()
200	CRLMP/0002099/2023	STATE OF ODISHA JHANSI DEBNATH	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
201	CRLMP/0002100/2023	STATE OF ODISHA SIDHARTHA MOHANTY	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
202	CRLMP/0002101/2023	STATE OF ODISHA SRIKANTA BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
203	CRLMP/0002102/2023	STATE OF ODISHA HIMANSHU KUMAR KHANDEI	PARSURAM PANDA	// / /0
		VS	VS	()
204	CRLMP/0002103/2023	STATE OF ODISHA KEDARNATH SAHOO	NARAYAN PRASAD PARIJA	// KENDRAPARA /243 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0002104/2023	DIRECTOR GENERAL OF POLICE, ODISHA SARBAJAYA PATI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// /0 ()
206	CRLMP/0002105/2023	PRAVAT KUMAR PATRA VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// /0 ()
207	CRLMP/0002106/2023	SARAT CHANDRA BALIARSINGH VS STATE OF ODISHA	ALOK KUMAR DAS VS	// /0 ()
208	CRLMP/0002107/2023	SK MORAD ALI VS STATE OF ODISHA	ALOK KUMAR DAS VS	// /0 ()
209	CRLMP/0002108/2023	DEEPAK KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()
210	CRLMP/0002109/2023	SUBHAM MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 ()
211	CRLMP/0002110/2023	UMA SAHOO VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// /0 ()
212	CRLMP/0002111/2023	BIMALA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// /0 ()
213	CRLMP/0002112/2023	SATYABHAMA BISWAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// /0 ()
214	CRLMP/0002113/2023	KRUSHNA CHARAN SAHOO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// /0 ()
215	CRLMP/0002114/2023	BHARAT CHARAN SINGH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0002115/2023	SANJAY KUMAR RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //
217	CRLMP/0002116/2023	PARWANA PARBIN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// () //
218	CRLMP/0002117/2023	KUNI RATHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //
219	CRLMP/0002118/2023	MANORAMA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS -2 VS	// () //
220	CRLMP/0002119/2023	SK RAJIV VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
221	CRLMP/0002120/2023	A.RAJENDRA PRASAD VS STATE OF ODISHA	S.J.BISWAL VS	// () //
222	CRLREV/0000575/2023	BUDU @ BHAGABAN TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /113 /2006 () //
223	CRLREV/0000576/2023	SUBRATA KUMAR PANDA VS SANGITA RANI PANDA	GOPINATH MISHRA VS	// () //
224	CRLREV/0000577/2023	RIKI SABHASUNDAR @ RIKIPANTING VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	ADVA /98 /2023 () //
225	CRLREV/0000578/2023	V. SARVESWAR RAO @ V. SARBESWAR RAO VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFENCE /26 /2020 () //
226	CRLREV/0000579/2023	SAMARA MUNDA @ GANGADHAR MUNDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /128 /2006 () //
227	CRLREV/0000580/2023	MANAS RANJAN PRIYADARSHAN	PRAKASH KUMAR MOHANTY	PADMAPUR /58 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLREV/0000581/2023	KAMAL LOCHAN BHUYAN	ANJAN KUMAR BISWAL	//0
		VS	VS	()
		TAPASWINEE DAS		//
229	CRLREV/0000582/2023	MUNU ROHIDAS	SANJEEV UDGATA	BANHARPALI /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
230	CRLREV/0000583/2023	CHIEF MANAGER- CUM- AUTHORISED OFFICER, UCO BANK, BHISAN SWAIN	DEBANKI BHISAN SWAIN	//0
		VS	VS	()
		SADANANDA BEHERA		//
231	CRP/0000038/2023	SUSHANTA KUMAR KABI	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	()
		AABSyS INFORMATION TECHNOLOGY		//
232	CRP/0000039/2023	KISHORI MOHANTY	RAMA CHANDRA MOHANTY	//
		VS	VS	()
		RANJITA SWAIN		//
233	GUAP/0000013/2023	TAPASWINI NARENDRA	JAGAJIBAN PRADHAN	//
		VS	VS	()
		PRAVASH KUMAR NARENDRA		//
234	LAA/0000030/2023	SATYABHAMA PATEL	BYOMOKESH SAHOO	//
		VS	VS	()
		SPL. L.A.O., ULTRA META POWER PLANT PROJECT, SUNDARGARH		//
235	LAA/0000031/2023	INDIAN OIL CORPORATION LTD.	DEBARAJ MOHANTY	//
		VS	VS	()
		GIRISH CHANDRA DAS		//
236	MACA/0001028/2023	PARBATI MOHARANA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		BUDHINATH BASTIA		//
237	MACA/0001029/2023	KRUSHNA CHANDRA SAHOO	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		SARBESWAR SINGH SAHOO		//
238	MACA/0001030/2023	MARIYAM BIBI	PRADEEP KUMAR MISHRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0001031/2023	SNEHASIS MISHRA JHARANA PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()
240	MACA/0001032/2023	M/S NORTHERN CARGO SERVICE, KOHIMA, NAGALAND MANORANJAN PATTNAIK VS	PRADEEP KUMAR MISHRA VS	// // ()
241	MACA/0001033/2023	PRASANNA KUMAR PATTNAIK KISHAN HEMBRAM VS	PRADEEP KUMAR MISHRA VS	// // ()
242	MACA/0001034/2023	PRATIMA SAHOO MEGHAMALA SAMAL @ MEGHA SAMAL VS	PRADEEP KUMAR MISHRA VS	// // ()
243	MACA/0001035/2023	SUSHANT KUMAR PARIDA SUSANTA KUMAR BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()
244	MACA/0001036/2023	SADASIBA MANGARAJ SUBODHA CHANDRA PARIDA @ DULI SWAIN VS	PRADEEP KUMAR MISHRA VS	// // ()
245	MACA/0001037/2023	GOBINDA CHANDRA MAHAKUDA BIJAYA KUMAR SAHOO VS	PRADEEP KUMAR MISHRA VS	// // ()
246	MACA/0001038/2023	GAGAN BIHARI SAHOO KASARAY HANSDAH VS	PRADEEP KUMAR MISHRA VS	// // ()
247	MACA/0001039/2023	GOBARDHAN DHAR BHIMA MUNDA VS	PRADEEP KUMAR MISHRA VS	// // ()
248	MACA/0001040/2023	TAPAN KUMAR NANDA ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
249	MACA/0001041/2023	KAMAL KUMAR DALMIA D.M., ORIENTAL INSURANCE COMPANY LTD., BBSRADAM ALI KHAN VS	VS	// // ()
		SUMAN DEVI PODDAR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0001042/2023	MANAGER (LEGAL), TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD VS SAPNESWAR SAHOO	ANIL KUMAR NAYAK VS	// 0
251	MACA/0001043/2023	CHANDRAMA SAHU VS PRABHAT KUMAR PRADHAN	AKSHAYA KUMAR SAHOO VS	// 0
252	MATA/0000367/2023	SANJIT KUMAR MAHATO VS MANJU DEVI	U.K.PANDEY VS	// 0
253	MATA/0000368/2023	MINA NAIK VS JAYANTA NAIK	BIBHU PRASAD CHHUALSINGH VS	// 0
254	MATA/0000369/2023	ARUN JYOTI MOHAPATRA VS CHINMAYEE MOHANTY	PRASANTA KUMAR PANDA VS	// 0
255	MATA/0000370/2023	DEBABRATA DEBADARSAN PALEI VS SUBHAKANTI PATRA	JAGAJIBAN PRADHAN VS	// 0
256	MATA/0000371/2023	PRADIPTA KUMAR RATHA VS MITANJALI RATHA	TAPASWINI SINHA VS	// 0
257	MATA/0000372/2023	DIPTISH TRIPATHY VS SAMAYIKA MOHAPATRA	SAMARENDRA MOHANTY VS	// 0
258	MATA/0000373/2023	SAHASRANSHU PUROHIT @ SAHASTANSU VS SOUMYARANI PANDA	ANJAN KUMAR BISWAL VS	// 0
259	MATA/0000374/2023	TAPAS KUMAR BEHERA VS SUNITI PRADHAN	RANJAN KUMAR NAYAK VS	// 0
260	MSA/0000012/2023	MURALIDHAR BEHERA VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	NIRANJAN LENKA VS	// 0
261	RPFAM/0000359/2023	SAMIR MAHARANA	PRATAP CHANDRA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RPFAM/0000360/2023	GITARANI SUTAR @ MAHARANA ABHILASH KUMAR	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
263	RPFAM/0000361/2023	BAISAKHI DAS BISWARANJAN NAYAK	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
264	RPFAM/0000362/2023	SASMITA NAYAK BISWANATH SAHOO	TAPAN KUMAR MANDAL	//
		VS	VS	0
265	RPFAM/0000363/2023	LAXMIPRIYA SAHOO SURESH KUMAR SAHOO	SWARUP KUMAR PATNAIK	//
		VS	VS	0
266	RPFAM/0000364/2023	SRUTISNITA SAHOO BIDYUT KUMAR BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	0
267	RSA/0000452/2023	PADMINI DIGAL LAXMI PRADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
268	RSA/0000453/2023	GAJINDRA NAIK NABAKISHORE JENA	ASHOK KUMAR DAS	//
		VS	VS	0
269	RSA/0000454/2023	COLLECTOR, KHORDHA BASANTI NANDA	JAGAJIBAN PRADHAN	//
		VS	VS	0
270	RSA/0000455/2023	SUJATA MOHAPATRA BASANTRAM NAYAK	RAMDAS ACHARY	//
		VS	VS	0
271	RSA/0000456/2023	MOHANA CHANDRA NAYAK TEJRAJ SAHU	ANKITA MUKHERJI	//
		VS	VS	0
272	RSA/0000457/2023	SANTOSH KUMAR PANDA KAMALA JENA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RVWPET/0000421/2023	SACHIDANANDA PARIDA RAMANI KANTA NAYAK VS STATE BANK OF INDIA	SATYA RANJAN PATI VS	// // 0 //
274	RVWPET/0000422/2023	SHISHIR KUMAR DAS VS INSPECTOR GENERAL CUM CHIEF SECURITY COMMISSIONER, BBSR	SRIDHAR RATH VS	// 0 //
275	RVWPET/0000423/2023	POHAP SINGH KATARIA SECURITY AGENCY, BBSR VS RAVI KANT	SABITA RANJAN PATTNAIK VS	// 0 //
276	SAO/0000016/2023	KAMALA JENA VS SACHIDANANDA PARIDA	DWARIKA PRASAD MOHANTY VS	// 0 //
277	STREV/0000024/2023	M/S. MAHARANA SUPPLY AND CO. VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
278	TRP(C)/0000362/2023	SAGARIKA NAYAK@DAS VS SHIBA PRASAD NAYAK	NARESH CHANDRA JENA VS	// 0 //
279	TRP(C)/0000363/2023	GITANJALI SETHI VS LINGARAJ SETHI	ABHAS MOHANTY VS	// 0 //
280	TRP(C)/0000364/2023	BINODINI JENA VS SANKARSAN ROUT	SATYA RANJAN MULIA VS	// 0 //
281	TRP(C)/0000365/2023	TARUNI BAG VS CHUDAMANI BAG	TANMAYA KUMAR MOHANTY VS	// 0 //
282	TRP(C)/0000366/2023	JYOTI RANJAN PRADHAN VS SUBHASHREE PATTNAIK	AKSHAYA KUMAR NAYAK VS	// 0 //
283	TRP(C)/0000367/2023	SARITA @ BINDU GIRI @ PRADHAN VS SATISH KUMAR PRADHAN	PRAVASH CHANDRA JENA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0002677/2023	JADU NAYAK @ JADUMANI NAYAK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	// 0 //
285	WA/0002678/2023	RAGHUNATH NAYAK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	// 0 //
286	WA/0002679/2023	ABHAYA CHARAN NAYAK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	// 0 //
287	WA/0002680/2023	RAGHUNATH NAYAK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	// 0 //
288	WA/0002681/2023	KANDARPA NAYAK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	// 0 //
289	WA/0002682/2023	M/S.ACRUX REALCON PVT.LTD. VS BHUBANESWAR DEVELOPMENT AUTHORITY	BANSHIDHAR BAUG VS	// 0 //
290	WA/0002683/2023	SURESH CHANDRA BEHERA VS SETTLEMENT OFFICER, CTC MAJOR SETTLEMENT	MANORANJAN MISHRA VS	// 0 //
291	WA/0002684/2023	SANJUKTA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
292	WP(C)/0035305/2023	NIRANJAN DHAL VS THE PRINCIPAL SECY. TO GOVT. OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
293	WP(C)/0035306/2023	BANAMALI NAHAK VS THE DISTRICT LABOUR OFFICER, DHENKANAL	DEBASHISHA HOTA VS	// 0 //
294	WP(C)/0035307/2023	RINA DAS VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
295	WP(C)/0035308/2023	SAGARIKA SAHOO	DEBASHISHA HOTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035309/2023	LAXMIDHAR BEHERA	DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0035310/2023	SRIDHAR BEHERA	DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0035311/2023	PRASANTA KUMAR PATRA	DEBASHISHA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035312/2023	REENA RANI SAHOO	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR		//
300	WP(C)/0035313/2023	ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH	CHIROVINDA MOHANTY	//
		VS	VS	0
		THE ADDL. PRINCIPAL SECY., DIRECTORATE OF HORTICULTURE, GOVT. OF ODISHA, BBSR		//
301	WP(C)/0035314/2023	PRATAP KUMAR NAYAK	SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035315/2023	ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH	CHIROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR		//
303	WP(C)/0035316/2023	ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH	CHIROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM PRINCIPAL SECY., GOVT. OF ODISHA, R AND D.M., DEPT., BBSR		//
304	WP(C)/0035317/2023	ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH	CHIROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR		//
305	WP(C)/0035318/2023	ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH	CHIROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035319/2023	SYAMAGHANA DAS	BHAGABAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035320/2023	STATE OF ODISHA ODISHA GRAMYA BANK, DOSADAKI CHHACK BRANCH, CHRONOTA, SIMOHANRY	CHRONOTA, SIMOHANRY	// // ()
308	WP(C)/0035321/2023	VS THE POSTMASTER GENERAL, ODISHA CIRCLE, BBSR	SHAKTI DATTA TRIPATHY	// // ()
309	WP(C)/0035322/2023	SARAT CHANDRA JENA VS REGISTRAR OF CO OPERATIVE SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY	// // ()
310	WP(C)/0035323/2023	SUMANTA SAHU VS STATE OF ODISHA MANASA KUMAR TRIPATHY	SHAKTI DATTA TRIPATHY	// // // ()
311	WP(C)/0035324/2023	VS GOURANGA PARAMANIK	KANANBALA ROY CHOUDHURY	// // ()
312	WP(C)/0035325/2023	VS STATE OF ODISHA SURAMANI BEHERA	PRASANTA KUMAR SATAPATHY	// // // ()
313	WP(C)/0035326/2023	VS STATE OF ODISHA SHANTILATA DAS	SHAKTI DATTA TRIPATHY	// // // ()
314	WP(C)/0035327/2023	VS UCO BANK, SAMBALPUR KALI CHARAN SADANGI	PRASANTA KUMAR SATAPATHY	// // // ()
315	WP(C)/0035328/2023	VS STATE OF ODISHA BOUDH COOPERATIVE CENTRAL BANK LTD., WORKING, BOUDH	RAMA KRISHNA BISOI	// // // ()
316	WP(C)/0035329/2023	VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR KRUSHNA CHANDRA SANDH	SHAKTI DATTA TRIPATHY	// // // ()
317	WP(C)/0035330/2023	VS STATE OF ODISHA NIRAKAR SABAT	KAMALA KANTA NAYAK	// // // ()
		VS DISTRICT AND SESSIONS JUDGE, GAJAPATI	BIPLABA P.B. BAHALI	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035331/2023	NARAYAN SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
319	WP(C)/0035332/2023	BHAKTA RAM SAHU VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
320	WP(C)/0035333/2023	GENERAL MANAGER, THE SAMAJA, CUTTACK VS SARAT CHANDRA MISHRA	BIPLAB P.B. BAHALI VS	// 0 //
321	WP(C)/0035334/2023	JASHOBANTI BAG VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
322	WP(C)/0035335/2023	BINOD BIHARI SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
323	WP(C)/0035336/2023	BASANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
324	WP(C)/0035337/2023	SURESH CHANDRA DEHURY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
325	WP(C)/0035338/2023	RANJITA PALATA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
326	WP(C)/0035339/2023	BHABANIKANTA PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
327	WP(C)/0035340/2023	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
328	WP(C)/0035341/2023	BETNOTI SCHOOL OF NURSING (GNM), MAYURBHANS VS STATE OF ODISHA	SUDHESWAR MALLIK VS	// 0 //
329	WP(C)/0035342/2023	BANALATA DASH	MOHIT AGARWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0035343/2023	BBSR MUNICIPAL CORPORATION SUBHAM COLLEGE OF NURSING, BHADRAK	SIDHESWAR MALLIK	//
		VS	VS	0
331	WP(C)/0035344/2023	STATE OF ODISHA SABITRI NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
332	WP(C)/0035345/2023	STATE OF ODISHA NRUSINGHANATH JEW @ NAGA MATHA BIJE, CUTTACK	AKKESH PRASAD MISHRA	//
		VS	VS	0
333	WP(C)/0035346/2023	STATE OF ODISHA BETNOTI SCHOOL OF NURSING (ANM), MAYURBHANJUR	SIDHESWAR MALLIK	//
		VS	VS	0
334	WP(C)/0035347/2023	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD., BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
335	WP(C)/0035348/2023	STATE OF ODISHA KAMALINI NAIK	ANIL KUMAR DAS	//
		VS	VS	0
336	WP(C)/0035349/2023	STATE OF ODISHA RAMACHANDRA PRADHAN	RAMAKANTA PANDA	//
		VS	VS	0
337	WP(C)/0035350/2023	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD., BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
338	WP(C)/0035351/2023	STATE OF ODISHA PAILA BALAKRISHNA	P. V. BALAKRISHNA	//
		VS	VS	0
339	WP(C)/0035352/2023	STATE OF ODISHA PAILA ASHA	BIBHUDATTA PANDA	//
		VS	VS	0
340	WP(C)/0035353/2023	STATE OF ODISHA SUKANTI DASH	CHANDIPRASAD SAHANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035354/2023	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
342	WP(C)/0035355/2023	STATE OF ODISHA SANTOSH KUMAR DEHIRI VS	DURLLABHA RANJAN MISHRA VS	// // ()
343	WP(C)/0035356/2023	STATE OF ODISHA M/S P.M.CONTRACTORS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
344	WP(C)/0035357/2023	STATE OF ODISHA NIHAR RANJAN SAHU VS	SRINIVAS MOHANTY VS	// // ()
345	WP(C)/0035358/2023	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
346	WP(C)/0035359/2023	STATE OF ODISHA SAMBHUNATH SING GAGARAI VS	SWAPNIL ROY VS	// // ()
347	WP(C)/0035360/2023	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD., BBSR VS	SUKANTA KUMAR DALAI VS	// // ()
348	WP(C)/0035361/2023	STATE OF ODISHA SURENDRA MOHANTY VS	SWAPNIL ROY VS	// // ()
349	WP(C)/0035362/2023	STATE OF ODISHA NIRMAL CHANDRA MOHAPATRA VS	SIDHARTHA SWAIN VS	// // ()
350	WP(C)/0035363/2023	STATE OF ODISHA MAHESWAR SAHOO VS	SWAPNIL ROY VS	// // ()
351	WP(C)/0035364/2023	STATE OF ODISHA MAHESWAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0035365/2023	GANESWAR JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
353	WP(C)/0035366/2023	ARTTATRANA SARANGI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
354	WP(C)/0035367/2023	BIJAY KUMAR NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
355	WP(C)/0035368/2023	BIPIN BIHARI GADANAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
356	WP(C)/0035369/2023	SADASIBA MALLICK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
357	WP(C)/0035370/2023	DR. TARANISEN SETHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
358	WP(C)/0035371/2023	RAMAKRUSHNA KHANDUAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
359	WP(C)/0035372/2023	PRASANTA KUMAR KHANDUALA VS THE CHIEF GENERAL MANAGER, SBI, BBSR	LAMBODAR ACHARI VS	// 0 //
360	WP(C)/0035373/2023	MANOJA KUMAR SAHOO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
361	WP(C)/0035374/2023	KRUSHNA CHANDRA MAHALI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
362	WP(C)/0035375/2023	SUNIL @ SUNIRMAL SUNA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
363	WP(C)/0035376/2023	SHYAMLAL AIND	PABITRA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035377/2023	M/S REXON STRIPS LTD., SUNDARGARH	SATYA MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
365	WP(C)/0035378/2023	SURENDER SINGH KABLI @ SURINDER SINGH KABIBHABANI PRASAD MOHANTY		//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
366	WP(C)/0035379/2023	BAIKUNTHA NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0035380/2023	NARAYAN NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035381/2023	AJAYA KUMAR MALLIK	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035382/2023	SRIMATI SUNARI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035383/2023	M/S SURENDER SINGH KABLI, SAMBALPUR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
371	WP(C)/0035384/2023	SAROJ KUMAR DEHURY	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0035385/2023	BANA UGAR	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035386/2023	KUMAR RANJAN JENA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
374	WP(C)/0035387/2023	BALARAM SUNARI	PABITRA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035388/2023	STATE OF ODISHA RINJI SHERPA VS	SONITA BISWAL VS	// // ()
376	WP(C)/0035389/2023	UNION OF INDIA RAJESH KUMAR ROUT VS	JAGAMOHAN PATTANAİK VS	// // ()
377	WP(C)/0035390/2023	COMMISSIONER OF STATE TAX, CUTTACK BAIDHAR JENA VS	PRADEEP KUMAR DAS VS	// // ()
378	WP(C)/0035391/2023	STATE OF ODISHA JAYANTA KUMAR MISHRA VS	JYOTIRMAY GUPTA VS	// // ()
379	WP(C)/0035392/2023	STATE OF ODISHA BANITA JENA VS	SURYASNATA MOHAPATRA VS	// // ()
380	WP(C)/0035393/2023	AUTHORIZED OFFICER, ODISHA GRAMYA BANK, CUTTACK ANIRUDHA JENA VS	PRADEEP KUMAR DAS VS	// // ()
381	WP(C)/0035394/2023	STATE OF ODISHA SMRUTI RANJAN BAL VS	SATYA PRAKASH NATH VS	// // ()
382	WP(C)/0035395/2023	STATE OF ODISHA GAYNENDRA SWAIN VS	PRADEEP KUMAR DAS VS	// // ()
383	WP(C)/0035396/2023	STATE OF ODISHA DEBI PRASAD PADHI VS	NIRANJAN LENKA VS	// // ()
384	WP(C)/0035397/2023	COLLECTOR, JAGATSINGHPUR PADARABINDA LENKA VS	PRADEEP KUMAR DAS VS	// // ()
385	WP(C)/0035398/2023	STATE OF ODISHA TRAILOKYANATH ROUT VS	PRAMOD KUMAR NAYAK VS	// // ()
		CHAIRMAN ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0035399/2023	RAMESH SWAIN VS COLLECTOR CUM D.M. KENDRAPARA	NIRANJAN LENKA VS	// 0 //
387	WP(C)/0035400/2023	ISWAR CHANDRA BARIK VS CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK	PRAMOD KUMAR NAYAK VS	// 0 //
388	WP(C)/0035401/2023	BENUDHAR MOHAPATRA VS A.R.T.O., KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
389	WP(C)/0035402/2023	SURYAKANTI PANDE VS STATE OF ODISHA	AMIT PRASAD BOSE VS M/S PRONOY MOHANTY,S.N.DASH,S.K.SWAIN, K.T.MUDULI	// 0 //
390	WP(C)/0035403/2023	TEJRAJ PATI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
391	WP(C)/0035404/2023	CHINMAY PATI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
392	WP(C)/0035405/2023	PITAMBAR NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
393	WP(C)/0035406/2023	PRAFULLA KUMBHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
394	WP(C)/0035407/2023	JASOBANTI PATI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
395	WP(C)/0035408/2023	JITEN KUMAR BEHERA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
396	WP(C)/0035409/2023	PRAFULLA KUMBHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
397	WP(C)/0035410/2023	SANTOSH PRADHAN	ARJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035411/2023	JITEN KUMAR BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
399	WP(C)/0035412/2023	MAHENDRA KUMAR MOHAPATRA	GOURI KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0035413/2023	PRADESHI NAG	BIPIN KUMAR CHOUDHURY	//
		VS	VS	0
		THE COLLECTOR, KALAHANDI		//
401	WP(C)/0035414/2023	PRAMOD KUMAR BARIK	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035415/2023	HABIBA BIBI	MAHESWAR MOHANTY	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BHADRAK		//
403	WP(C)/0035416/2023	HABIBA BIBI	MAHESWAR MOHANTY	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BHADRAK		//
404	WP(C)/0035417/2023	SMITA RANI BEHERA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0035418/2023	RASHMITA PANDA	ASIT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035419/2023	KAMESWAR MAHAPATRO	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035420/2023	SURYAMANI SOREN	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0035421/2023	DR. GITANJALI MOHAPATRA	UMESH CHANDRA PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0035422/2023	UNION OF INDIA PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0 //
410	WP(C)/0035423/2023	BHISMA BACHHA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
411	WP(C)/0035424/2023	SNEHALATA DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
412	WP(C)/0035425/2023	UMARNATH MOHAPATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
413	WP(C)/0035426/2023	SARASWATI TRIPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
414	WP(C)/0035427/2023	BIMAL KUMAR MALLIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
415	WP(C)/0035428/2023	LAXMAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
416	WP(C)/0035429/2023	SWAYAMBAR RANA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
417	WP(C)/0035430/2023	NAHULI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
418	WP(C)/0035431/2023	SATYABAN BARAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
419	WP(C)/0035432/2023	RAJ KUMAR BISHOI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0035433/2023	SHANKAR HEMBRAM VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
421	WP(C)/0035434/2023	JAYAKRUSHNA BARIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
422	WP(C)/0035435/2023	SAMBHU @ SAMBHURAM JANNA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
423	WP(C)/0035436/2023	MOHAN KUMAR CHAKRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
424	WP(C)/0035437/2023	KARTIKA MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
425	WP(C)/0035438/2023	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
426	WP(C)/0035439/2023	KASIM KHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
427	WP(C)/0035440/2023	BISWAJIT POTHAL VS STATE INFORMATION COMMISSION, BBSR	DOLAGOBINDA MOHAPATRA VS	// 0 //
428	WP(C)/0035441/2023	SADANANDA PATI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
429	WP(C)/0035442/2023	KUNJA BIHARI ROUT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
430	WP(C)/0035443/2023	GAJENDRA NATH BAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
431	WP(C)/0035444/2023	DAMODAR MISHRA	SUSHANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0035445/2023	NIRANJAN GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0035446/2023	SABITA MOHAPATRA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0035447/2023	SUBASH CHANDRA TARAI	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
		MEMBER SECY. STATE POLLUTION CONTROL BOARD, BBSR		//
435	WP(C)/0035448/2023	JAHAR ALI KHAN	PRADEEP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0035449/2023	MANASA KUMAR TRIPATHY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035450/2023	RABI NARAYAN SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0035451/2023	FOUR FRIENDS BEVERAGES, BBSR	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0035452/2023	RABI NARAYAN SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0035453/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0035454/2023	DR. JIGEESHA DAS	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0035455/2023	RABI NARAYAN SAHOO	SAIBRATA RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0035456/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
444	WP(C)/0035457/2023	STATE OF ODISHA PRAMOD KUMAR SATPATHY VS	SATYA PRAKASH NATH VS	// // 0
445	WP(C)/0035458/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
446	WP(C)/0035459/2023	STATE OF ODISHA DANABIR MAHAKUD VS	SATYA PRAKASH NATH VS	// // 0
447	WP(C)/0035460/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
448	WP(C)/0035461/2023	STATE OF ODISHA JAYA BHARAT SARAF VS	NIHAL RATH VS	// // 0
449	WP(C)/0035462/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
450	WP(C)/0035463/2023	STATE OF ODISHA M/S. GVV CONSTRUCTION PVT. LTD. BBSR VS	SIDHANT DWIBEDI VS	// // 0
451	WP(C)/0035464/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
452	WP(C)/0035465/2023	STATE OF ODISHA SAILENDRANATH RATH VS	NIHAL RATH VS	// // 0
453	WP(C)/0035466/2023	STATE OF ODISHA M/S. SAROJ KUMAR SHARMA, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0035467/2023	PRM STEELS, SUNDARGARH VS UNION OF INDIA	SIDDHARTH PRASAD MISHRA VS	// 0 //
455	WP(C)/0035468/2023	PRANA KRUSHNA PRASAD VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
456	WP(C)/0035469/2023	M/S SAROJ KUMAR SHARMA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
457	WP(C)/0035470/2023	A.VENKATESWAR VARMA VS ADDL. CHIEF SECY., TO GOVT. OF ODISHA, WATER RESOURCES DEPT., BBSR	NIHAL RATH VS	// 0 //
458	WP(C)/0035471/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
459	WP(C)/0035472/2023	PRANAB KUMAR BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
460	WP(C)/0035473/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
461	WP(C)/0035474/2023	SURENDRA NAIK @ SURA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
462	WP(C)/0035475/2023	PRIYANKA DEVI COLLEGE OF PHARMACY, PURI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
463	WP(C)/0035476/2023	KARTIKA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
464	WP(C)/0035477/2023	PUSKAR KACHHAP VS THE COLLECTOR, JHARSUGUDA	PABITRA KUMAR NAYAK VS	// 0 //
465	WP(C)/0035478/2023	G.B. OF BIJU PATNAIK DEGREE COLLEGE OF EDUCATION, KUMARI	PRANAB KUMAR SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0035479/2023	SUBRAT KUMAR MOHANTY	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0035480/2023	DHRUBA CHARAN BEHERA	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0035481/2023	KESHABA CHANDRA SAHOO	PRASANTA KUMAR GIRI	//
		VS	VS	0
		BIDYADHAR SAHOO		//
469	WP(C)/0035482/2023	RADHA SRINIWAS SEWA TRUST, SAMBALPUR	ANIRUDHA SANGNARIA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0035483/2023	BHABANI SANKAR PATNAIK	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0035484/2023	PREMIER COLLEGE OF NURSING, KHURDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0035485/2023	SATYANANDA BEHERA	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0035486/2023	AVIJIT PATNAIK	SAIBRATA RATH	//
		VS	VS	0
		UNION OF INDIA		//
474	WP(C)/0035487/2023	KRUSHNA CHANDRA PALEI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0035488/2023	PREMIER COLLEGE OF PHARMACY, KHURDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0035489/2023	BALAVADRA RANA	KHAGESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0035490/2023	STATE OF ODISHA SIBA NAIK VS	KHAGESWAR BEHERA VS	// // 0
478	WP(C)/0035491/2023	STATE OF ODISHA JATI MAJHI VS	KHAGESWAR BEHERA VS	// // 0
479	WP(C)/0035492/2023	STATE OF ODISHA SANJULATA BEHERA VS	MANOJ KUMAR PATI VS	// // 0
480	WP(C)/0035493/2023	STATE OF ODISHA GANESH CHANDRA RATH VS	PRASANTA KUMAR JENA VS	// // 0
481	WP(C)/0035494/2023	COLLECTOR, BALASORE ANITA PATRA VS	MANOJ KUMAR PANDA VS	// // 0
482	WP(C)/0035495/2023	STATE OF ODISHA PRESIDENT, BANPUR BLOCK VIGILANCE COMMITTEE VS	ASHOK KUMAR SARANGI VS	// // 0
483	WP(C)/0035496/2023	STATE OF ODISHA BUDU BHOI VS	KHAGESWAR BEHERA VS	// // 0
484	WP(C)/0035497/2023	STATE OF ODISHA KALPANA PATRA VS	SIBA PRASAD PATI VS	// // 0
485	WP(C)/0035498/2023	STATE OF ODISHA SUDHIR RANJAN MOHAPATRA VS	MANOJ KUMAR PANDA VS	// // 0
486	WP(C)/0035499/2023	STATE OF ODISHA M/S SHREE JAGANNATH MOTORS, ANGUL VS	HARIPAD MOHANTY VS	// // 0
487	WP(C)/0035500/2023	STATE OF ODISHA SUSANT KUMAR PATTNAIK VS	SIBA PRASAD PATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0035501/2023	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
489	WP(C)/0035502/2023	DIPAK @ DEEPAK RANJAN TRIPATHY VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
490	WP(C)/0035503/2023	KAUSHALYA SHARMA VS THE CHIEF SECY. AND CHIEF DEVELOPMENT COMMNR., BBSR	BHAKTISUDHA SAHOO VS	// 0 //
491	WP(C)/0035504/2023	PINNINTI RAMA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
492	WP(C)/0035505/2023	SURJYA NARAYAN PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
493	WP(C)/0035506/2023	A. RAJENDRA PRASAD VS SUB REGISTRAR, KHURDA	SOUMYA JYOTI BISWAL VS	// 0 //
494	WP(C)/0035507/2023	KHURDA SCHOOL OF NURSING VS THE COMMNR.-CUM-SECY., H AND FW DEPT., BBSR	DEVI PRASAD DASH VS	// 0 //
495	WP(C)/0035508/2023	M/S BHULAXMI INFRA TECH (PVT.) LTD., KORAPUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
496	WP(C)/0035509/2023	SANJU PATNAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
497	WP(C)/0035510/2023	SRINIBAS NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
498	WP(C)/0035511/2023	SUBHASH CHANDRA GURU VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
499	WP(C)/0035512/2023	THE DIRECTOR, ALL INDIA INSTITUTE OF MEDICAL SCIENCES, KENKA	DR. ANAND KUMAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	WP(C)/0035513/2023	DR. RANJU SUSSAN BABY UMESH CHANDRA LENKA	MIHIR KANTA RATH	//
		VS	VS	()
501	WP(C)/0035514/2023	D.G. AND I.G. OF POLICE, ODISHA ODISHA GRAMYA BANK, SRIRAMCHANDRAPUR BRANCH, JAYPURNUMHANTY		//
		VS	VS	()
502	WP(C)/0035515/2023	THE COMMNR. CUM SECY., S AND ME DEPT., GOVT. OF ODISHA, BBSR JAYANTI SARAKA	GHANASHYAM DASH	//
		VS	VS	()
503	WP(C)/0035516/2023	DIST. COLLECTOR-CUM-DIST. ELECTION OFFICER, RAYAGADA KALI CHARAN HOTTA	MANORANJAN NAYAK	//
		VS	VS	()
504	WP(C)/0035517/2023	STATE OF ODISHA CHHANDANA KUMARI PANDA	MANORANJAN NAYAK	//
		VS	VS	()
505	WP(C)/0035518/2023	STATE OF ODISHA ARUNA MOHAN NAYAK	MANORANJAN NAYAK	//
		VS	VS	()
506	WP(C)/0035519/2023	STATE OF ODISHA SURENDRA KUMAR PANI	AMBUJA BANDHU PARIDA	//
		VS	VS	()
507	ABLAPL/0012469/2023	STATE OF ODISHA BIJU @ BIJAY KUMAR SAHOO	SAROJ KUMAR DASH	BHUBAN /414 /2023
		VS	VS	()
508	ABLAPL/0012470/2023	STATE OF ODISHA SIDHARTHA MOHANTY	BYOMAKESH TRIPATHY	//
		VS	VS	()
509	ABLAPL/0012471/2023	STATE OF ODISHA SUCHITRA TARAI	DEEPALI MAHAPATRA	KHALLIKOTE /649 /2023
		VS	VS	()
510	ABLAPL/0012472/2023	STATE OF ODISHA CHHETA NAIK	ANITA SAHOO	//
		VS	VS	()
				KHANDAPARA /233 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0012473/2023	STATE OF ODISHA SOUBHAGYA BEHERA VS	PRADEEP KUMAR PANDA VS	// BAGDIA /69 /2023 ()
512	ABLAPL/0012474/2023	STATE OF ODISHA NARESH BEHERA VS	PRADEEP KUMAR PANDA VS	// BAGDIA /69 /2023 ()
513	ABLAPL/0012475/2023	STATE OF ODISHA MANAS KUMAR ROUT VS	RAMAKANTA PANDA VS	// CHOUDWAR /54 /2021 ()
514	ABLAPL/0012476/2023	STATE OF ODISHA RANJAN BARIK @ NALU BARIK VS	BIBEKANANDA MAHAPATRA VS	// KOREI /241 /2023 ()
515	ABLAPL/0012477/2023	STATE OF ODISHA ARTATRANA PARIDA VS	SK. KALIM UDDIN VS	// NIMAPADA /379 /2023 ()
516	ABLAPL/0012478/2023	STATE OF ODISHA BIPIN MOHARANA VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI RURAL PS /450 /2023 ()
517	ABLAPL/0012479/2023	STATE OF ODISHA L. VENKATESH @ LENKA VENKATESH VS	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /318 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) GR/0000694/2023
518	ABLAPL/0012480/2023	STATE OF ODISHA JITEN KUMAR PANDA VS	ADITI HOTA VS	// DHENKANAL SADAR /208 /2023 ()
519	ABLAPL/0012481/2023	STATE OF ODISHA KHIROD SAHOO VS	PRIYA RANJAN SINGH VS	// MAHILA P.S. BUXIBAZAR /27 /2023 ()
520	ABLAPL/0012482/2023	STATE OF ODISHA GANESWAR SAHOO VS	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
521	ABLAPL/0012483/2023	STATE OF ODISHA PRAKASH BARIK VS	ADITI HOTA VS	// 2(A)CC/0000274/2023 TALCHER TOWN /649 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0012484/2023	PRAKASH BARIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /650 /2023 () //
523	ABLAPL/0012485/2023	SANJAYA SATAPATHY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KAMAKHYANAGAR /203 /2021 () //
524	ABLAPL/0012486/2023	SAHIL SAMANTARAY @ SAHIL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BHARATPUR PS /463 /2023 () //
525	ABLAPL/0012487/2023	HEMANTA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /436 /2023 () //
526	ABLAPL/0012488/2023	SUSANTA KUMAR GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	PURUSHOTTAMPUR /165 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000152/2022
527	ABLAPL/0012489/2023	NIHARKANTI MISHRA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	PAHALA /186 /2023 () //
528	ABLAPL/0012490/2023	UMASHANKAR DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	PAHALA /186 /2023 () //
529	ABLAPL/0012491/2023	TUKA @ HAKIMA SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /417 /2022 () //
530	ABLAPL/0012492/2023	AKSHAYA DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /457 /2023 () //
531	ABLAPL/0012493/2023	KUNA MOHANTY @ SARAT MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /524 /2023 () //
532	ABLAPL/0012494/2023	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA MODEL /331 /2022 () //
533	ABLAPL/0012495/2023	BISWAMBAR MAHAKUD	BHABANI PRASAD PRADHAN	GOCHHAPADA /69 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0012496/2023	STATE OF ODISHA SUSHILA CHARAN GURU	PANCHANAN PANIGRAHI	// TALCHER TOWN /645 /2023
		VS	VS	()
535	ABLAPL/0012497/2023	STATE OF ODISHA SAROJ KUMAR BARIK @ NALI	NITYANANDA MOHAPATRA	// BASUDEVPUR /86 /2023
		VS	VS	()
536	ABLAPL/0012498/2023	STATE OF ODISHA SWAGAT RANJAN PRADHAN	PARTHA SARATHI NAYAK	// GR/0000142/2023
		VS	VS	()
537	ABLAPL/0012499/2023	STATE OF ODISHA SEKH MAHIBU @ SK. MEHEBUB	JYOTIRMAYA SAHOO	// BALUGAON P.S. /295 /2023
		VS	VS	()
538	ABLAPL/0012500/2023	STATE OF ODISHA RATNAKAR BEHERA	JYOTIRMAYA SAHOO	// NIRAKARPUR /243 /2023
		VS	VS	()
539	ABLAPL/0012501/2023	STATE OF ODISHA KALU CHARAN JENA	JYOTIRMAYA SAHOO	// NIRAKARPUR /260 /2023
		VS	VS	()
540	ABLAPL/0012502/2023	STATE OF ODISHA MANOJ BHARIMALLA	JYOTIRMAYA SAHOO	// BALUGAON P.S. /282 /2023
		VS	VS	()
541	ABLAPL/0012503/2023	STATE OF ODISHA SUNIL KUMAR PRUSTY	BIRAJA PRASAD NANDA	// TALCHER TOWN /650 /2023
		VS	VS	()
542	ABLAPL/0012504/2023	STATE OF ODISHA DIPTIMAYEE MOHANTY	BYOMAKESH TRIPATHY	// //0
		VS	VS	()
543	ABLAPL/0012505/2023	STATE OF ODISHA ANUSAYA @ ANUSUYA JANI	SARBESWAR SAHOO	// TITILAGARH /270 /2021
		VS	VS	()
544	ABLAPL/0012506/2023	STATE OF ODISHA PITAMBAR SAHOO	ARJEET MISHRA	// NIKIRAI /258 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0012507/2023	STATE OF ODISHA SARDAR HUKUM SINGH @ HUKUM SINGH VS	CHITTARANJAN SWAIN VS	// PARADEEP LOCK /382 /2023 ()
546	ABLAPL/0012508/2023	STATE OF ODISHA AJAY KUMAR BEHERA VS	KHAGESWAR BEHERA VS	// KHANTAPADA /12 /2021 ()
547	ABLAPL/0012509/2023	STATE OF ODISHA SANTOSINI PATRA VS	LAXMINARAYAN PATEL VS	// DHANUPALI /326 /2023 ()
548	ABLAPL/0012510/2023	STATE OF ODISHA SAUDAMINI BEURA VS	AKSHAYA KUMAR PATI VS	// GOBINDAPUR /196 /2023 ()
549	ABLAPL/0012511/2023	STATE OF ODISHA SITARAM SAHOO VS	AKSHAYA KUMAR PATI VS	// BHARATPUR PS /459 /2023 ()
550	ABLAPL/0012512/2023	STATE OF ODISHA PRAFULLA NAYAK VS	DIPTI RANJAN BHOKTA VS	// KAKIRIGUMMA /112 /2023 ()
551	ABLAPL/0012513/2023	STATE OF ODISHA MAKURU NAIK VS	PARTHA SARATHI DAS VS	// CHAMPUA /173 /2023 ()
552	ABLAPL/0012514/2023	STATE OF ODISHA SADAM@ALLIDAN KHAN VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /655 /2023 ()
553	ABLAPL/0012515/2023	STATE OF ODISHA TURA SING VS	BASANTA KUMAR DAS VS	// BANGRIPOSI /156 /2023 ()
554	ABLAPL/0012516/2023	STATE OF ODISHA SAJAN KUMAR GIRI VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /353 /2023 ()
555	ABLAPL/0012517/2023	STATE OF ODISHA BHARAT LAL ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// DHARMABANDHA PS /10 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0012518/2023	ANUSAYA @ ANUSUYA JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /115 /2023 () //
557	ABLAPL/0012519/2023	BHARAT LAL ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /11 /2023 () //
558	ABLAPL/0012520/2023	BHARAT LAL ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /12 /2023 () //
559	ABLAPL/0012521/2023	BHARAT LAL ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DHARMABANDHA PS /13 /2023 () //
560	ABLAPL/0012522/2023	TRILOCHAN DAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BHADRESWAR /118 /2023 () //
561	ABLAPL/0012523/2023	KHAGESWAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	/ /0 () //
562	ABLAPL/0012524/2023	SAUMYA KANTA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
563	ABLAPL/0012525/2023	RAMACHANDRA BEHERA @ KALIA @ AMULYA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK TOWN /553 /2023 () //
564	ABLAPL/0012526/2023	BIRANCCHI NARAYAN KAR VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /361 /2023 () //
565	ABLAPL/0012527/2023	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /316 /2022 () //
566	ABLAPL/0012528/2023	AJIT SUNA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH SADAR /295 /2023 () //
567	ABLAPL/0012529/2023	CHANDRA BEHERA	LAMBODOR ACHARI	ASKA /597 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0012530/2023	AKASH BAGARTI	DIBYA PRAKASH MISHRA	THELKOLOI PS /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0012531/2023	RINKU @ ASWINI KUMAR DIGAL	JAGANNATH BHUYAN	PHULBANI SADAR /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0012532/2023	JUDHISTIRA @ JUDHISTHIRA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0012533/2023	DIPAK DAS @ PUPUN	DOLAGOBINDA MOHAPATRA	NAUGAON /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0012534/2023	SUBRAT GARABADU	NIKUNJA KUMAR ROUT	LALBAG /277 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0012535/2023	RATNAKAR NAIK @ GALU	AMITAV TRIPATHY	MANCHESWAR P.S. /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0012536/2023	DIPAK DAS @ PUPUN	DOLAGOBINDA MOHAPATRA	BIRIDI PS /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0012537/2023	SK. ASIF	PRADEEP KUMAR KUNDU	BALIPATNA /339 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0012538/2023	SIBU@NIRANJAN AMANTA	ASUTOSH TRIPATHY	NALCO /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0012539/2023	KUNA @ KUNAL @ PABITRA KUMAR PRADHAN	PULAKESH MOHANTY	JAGATPUR /347 /2018
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0012540/2023	HRUSIKESH BEHERA	GOUTAM CHARAN ROUT	CUTTACK SADAR /593 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0012541/2023	STATE OF ODISHA DEBENDRA BEHERA VS	BHABANI SANKAR MISHRA VS	// BADAGODA P.S. /558 /2023 ()
580	ABLAPL/0012542/2023	STATE OF ODISHA SATRUGHAN SAHU VS	PRASANTA KUMAR ROUTRAY VS	// AMBABHONA /220 /2023 ()
581	ABLAPL/0012543/2023	STATE OF ODISHA MANOJ SUNA VS	PRASANTA KUMAR ROUTRAY VS	// ATTABIRA /386 /2023 ()
582	ABLAPL/0012544/2023	STATE OF ODISHA PRASANTA NANDA VS	GAJENDRA KUMAR BAG VS	// DEOGAON /213 /2023 ()
583	ABLAPL/0012545/2023	STATE OF ODISHA ALOK @ ALOK RANJAN DAS VS	MANAS KUMAR CHAND VS	// SINAPALI /31 /2018 ()
584	ABLAPL/0012546/2023	STATE OF ODISHA SARAT BARIK VS	GURU PRASAD PANDA VS	// BAUNISUNI /116 /2023 ()
585	ABLAPL/0012547/2023	STATE OF ODISHA JITENDRA DAS VS	AYUSHI MEHTA VS	// DHENKANAL SADAR /194 /2020 ()
586	ABLAPL/0012548/2023	STATE OF ODISHA TAPAN KUMAR PARIDA VS	BIJAY JENA VS	// BALICHANDRAPUR /358 /2023 ()
587	ABLAPL/0012549/2023	STATE OF ODISHA ANANT RANJAN SETHY VS	DEVASHIS PANDA VS	// DHENKANAL SADAR /194 /2020 ()
588	ABLAPL/0012550/2023	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SUDIPTO PANDA VS	// DHENKANAL SADAR /194 /2020 ()
589	ABLAPL/0012551/2023	STATE OF ODISHA PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SUDIPTO PANDA VS	// DHENKANAL SADAR /194 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0012552/2023	SUSHAMA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /182 /2023 () //
591	ABLAPL/0012553/2023	ABHAYA KUMAR SAHOO @ LALA VS STATE OF ODISHA	AYUSHI MEHTA VS	DHENKANAL SADAR /194 /2020 () //
592	ABLAPL/0012554/2023	LAXMIPRIYA NAYAK @ LAXMI MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /229 /2023 () //
593	ABLAPL/0012555/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	SAMBIT SAMAL VS	BADAGODA P.S. /525 /2023 () //
594	ABLAPL/0012556/2023	BIBHISANA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTAMAL /94 /2015 () //
595	ABLAPL/0012557/2023	RABINDRA BARIK @ RABINDRA KUMAR BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	NARASINGHPUR /134 /2023 () //
596	ABLAPL/0012558/2023	SANTOSH GUPTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /306 /2023 () //

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MISC CASES FILED on :30/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 EXP/7/2022	M/S. GEORGE DISTRIBUTORS PVT. LTD.-MP	M/S SUSANTA KU DASH SWAYAMJIT ROUT
2	4/2023 EXP/6/2022	M/S. KRISHNA CHLORATE PVT. LTD.-MP	M/S SUSANTA KU DASH SWAYAMJIT ROUT
3	5/2023 EXP/2/2023	DINESH KU.PATRA-MP	DIGAMBARA MISHRA
4	6/2023 EXP/2/2023	DINESH KU.PATRA-MP	DIGAMBARA MISHRA
5	43/2023 SAO/8/2023	KATIMANI SAW-MP	
6	44/2023 SAO/16/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
7	45/2023 SAO/16/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
8	46/2023 SAO/16/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
9	55/2023 CRP/38/2023	SUSHANTA KUMAR KABI-MP	PRADEEP KUMAR MOHAPATRA
10	56/2023 CRP/38/2023	SUSHANTA KUMAR KABI-MP	PRADEEP KUMAR MOHAPATRA
11	64/2023 STREV/24/2023	M/S. MAHARANA SUPPLY AND CO.-MP	TUSHAR KANTI SATAPATHY
12	65/2023 STREV/24/2023	M/S. MAHARANA SUPPLY AND CO.-MP	TUSHAR KANTI SATAPATHY
13	79/2023 WPC(OA)/51/2017	GANESWAR TRIPATHY-MP	M/S M.PATI
14	85/2023 CRLMA/438/2023	SONALI PANDA-MP	ADV.
15	135/2023 LAA/30/2023	SATYABHAMA PATEL-MP	BYOMOKESH SAHOO
16	136/2023 LAA/31/2023	INDIAN OIL CORPORATION LTD.-MP	DEBARAJ MOHANTY
17	137/2023 LAA/31/2023	INDIAN OIL CORPORATION LTD.-MP	DEBARAJ MOHANTY
18	212/2023 WPC(OAC)/199/2011	PRASANTA KUMAR TRIPATHY-MP	
19	213/2023 WPC(OAC)/1644/2016	SUBASH CHANDRA MALLIK-MP	M/S BIJAYA KUMAR BEHERA
20	339/2023 CMAPL/749/2023	BALARAM PANDA TRUST-MP	ANAND CHANDRA SWAIN
21	375/2023 TRP(C)/318/2023	TAMALA DALAI-MP	ASHOK DAS
22	376/2023 TRP(C)/363/2023	GITANJALI SETHI-MP	ABHAS MOHANTY
23	377/2023 TRP(C)/364/2023	BINODINI JENA-MP	SATYA RANJAN MULIA
24	378/2023 TRP(C)/365/2023	TARUNI BAG-MP	TANMAYA KUMAR MOHANTY
25	379/2023 TRP(C)/367/2023	SARITA @ BINDU GIRI @ PRADHAN-MP	PRAVASH CHANDRA JENA
26	382/2023	SANJIT KUMAR MAHATO-MP	U.K.PANDEY

27	MATA/367/2023 383/2023	SANJIT KUMAR MAHATO-MP	U.K.PANDEY
28	MATA/367/2023 384/2023	ARUN JYOTI MOHAPATRA-MP	PRASANTA KUMAR PANDA
29	MATA/369/2023 385/2023	DIPTISH TRIPATHY-MP	SAMARENDRA MOHANTY
30	MATA/372/2023 386/2023	DIPTISH TRIPATHY-MP	SAMARENDRA MOHANTY
31	MATA/372/2023 387/2023	SAHASRANSHU PUROHIT @ SAHASTANSU-MP	ANJAN KUMAR BISWAL
32	MATA/373/2023 432/2023	RAMANI KANTA NAYAK-MP	SATYA RANJAN PATI
33	RVWPET/421/2023 433/2023	RAMANI KANTA NAYAK-MP	SATYA RANJAN PATI
34	RVWPET/421/2023 442/2023	PRAFULLA KUMAR SAHOO-MP	
35	CONTC/7280/2023 443/2023	BRAHMANANDA KONHAR-MP	
36	CONTC/8179/2022 446/2023	ABHILASH KUMAR-MP	SATYA NARAYAN MISHRA
37	RPFAM/360/2023 447/2023	BISWARANJAN NAYAK-MP	DWARIKA PRASAD MOHANTY
38	RPFAM/361/2023 448/2023	BISWANATH SAHOO-MP	TAPAN KUMAR MANDAL
39	RPFAM/362/2023 449/2023	SURESH KUMAR SAHOO-MP	SWARUP KUMAR PATNAIK
40	RPFAM/363/2023 450/2023	BIDYUT KUMAR BEHERA-MP	DEEPALI MAHAPATRA
41	RPFAM/364/2023 785/2023	BUDU @ BHAGABAN TAKRI-MP	ARIJEET MISHRA
42	CRLREV/575/2023 786/2023	BUDU @ BHAGABAN TAKRI-MP	ARIJEET MISHRA
43	CRLREV/575/2023 787/2023	BUDU @ BHAGABAN TAKRI-MP	ARIJEET MISHRA
44	CRLREV/575/2023 788/2023	SUBRATA KUMAR PANDA-MP	GOPINATH MISHRA
45	CRLREV/576/2023 789/2023	V. SARVESWAR RAO @ V. SARBESWAR RAO-MP	DEVASHIS PANDA
46	CRLREV/578/2023 790/2023	SAMARA MUNDA @ GANGADHAR MUNDA-MP	ACHYUTANANDA PATTANAİK
47	CRLREV/579/2023 791/2023	SAMARA MUNDA @ GANGADHAR MUNDA-MP	ACHYUTANANDA PATTANAİK
48	CRLREV/579/2023 792/2023	MANAS RANJAN PRIYADARSHAN-MP	PRAKASH KUMAR MOHANTY
49	CRLREV/580/2023 793/2023	KAMAL LOCHAN BHUYAN-MP	ANJAN KUMAR BISWAL
50	CRLREV/581/2023 794/2023	KAMAL LOCHAN BHUYAN-MP	ANJAN KUMAR BISWAL
51	CRLREV/581/2023 795/2023	MUNU ROHIDAS-MP	SANJEEV UDGATA
52	CRLREV/582/2023 796/2023	CHIEF MANAGER- CUM- AUTHORISED OFFICER, UCO BANK, Bhubaneswar	BABUBHUSIN MUKHOPADHYAY
53	CRLREV/583/2023 797/2023	CHIEF MANAGER- CUM- AUTHORISED OFFICER, UCO BANK, Bhubaneswar	BABUBHUSIN MUKHOPADHYAY
54	CRLREV/583/2023 878/2023	GAYADHAR JENA-MP	ASIM AMITABH DASH
55	FAO/46/2023 879/2023	DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-M	MOHOMNATH ROY
56	FAO/424/2023 880/2023	DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-M	MOHOMNATH ROY
57	FAO/425/2023 1236/2023	LAXMI PRADHAN-MP	PRASANTA KUMAR SATAPATHY
	RSA/452/2023		

58	1237/2023 RSA/331/2011	JAMINI K.JENA and ORS.-MP	M/S.S.P.MISRA
59	1238/2023 RSA/455/2023	BASANTRAM NAYAK-MP	RAMDAS ACHARY
60	1239/2023 RSA/456/2023	TEJRAJ SAHU-MP	ANKITA MUKHERJI
61	1240/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
62	1241/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
63	1242/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
64	1243/2023 RSA/39/2023	ALIBHAR BAGE @ OLIVER BAGE-MP	BYOMOKESH SAHOO
65	1244/2023 RSA/186/2023	M/S. HINDUSTAN PETROLEUM CORPORATION LTD.-MP	SRINIVAS PATNAIK
66	1245/2023 RSA/319/2014	MANORANJAN MOHANTY-MP	
67	1246/2023 RSA/320/2014	VIJAY LAXMI MOHANTY-MP	
68	1247/2023 RSA/457/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
69	1248/2023 RSA/457/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
70	1249/2023 RSA/457/2023	KAMALA JENA-MP	DWARIKA PRASAD MOHANTY
71	1271/2023 CMP/1331/2023	JAMUNA TANDI @ HARIJAN-MP	SAILABALA JENA
72	1272/2023 CMP/1332/2023	KAPILA CHARAN PRADHAN-MP	JAGAJIBAN PRADHAN
73	1273/2023 CMP/1333/2023	BHRAMARBAR BISWAL-MP	JAGAJIBAN PRADHAN
74	1274/2023 CMP/1334/2023	MADHUSUDAN PATRA-MP	JAGAJIBAN PRADHAN
75	1275/2023 CMP/1335/2023	PUSPALATA SWAIN-MP	JAGAJIBAN PRADHAN
76	1276/2023 CMP/1336/2023	SUDARSAN ROUT-MP	JAGAJIBAN PRADHAN
77	1277/2023 CMP/1046/2023	SUKANTA KUMAR PRADHAN-MP	
78	1278/2023 CMP/1047/2023	RUDRA PRASAD KAR-MP	
79	1279/2023 CMP/1338/2023	DILLIP KUMAR SAMANTRAY-MP	NARAYAN PRASAD PARIJA
80	1280/2023 CMP/1339/2023	JAGABANDHU PATRA-MP	PRASHANTA KUMAR NAYAK
81	1281/2023 CMP/1340/2023	MAGASIRA ORAM-MP	PRASANTA KUMAR SATAPATHY
82	1282/2023 CMP/1341/2023	PRAFULLA KUMAR SATAPATHY-MP	ASHUTOSH MISHRA
83	1283/2023 CMP/1343/2023	SREEDHAR DALAI-MP	DWARIKA PRASAD MOHANTY
84	1284/2023 CMP/973/2023	AMIT SHARMA-MP	
85	1285/2023 CMP/1344/2023	ANTARYAMI SAMAL-MP	SANTOSH KUMAR DASH
86	1414/2023 BLAPL/3530/2023	D.UTTAM KUMAR-MP	
87	1415/2023 BLAPL/8100/2023	JYOTI RANJAN MISHRA-MP	KSHIROD KUMAR ROUT
88	1416/2023 BLAPL/11876/2022	KALAKHANDI @ MD. SEKHAWAT-MP	
89	1417/2023	BASUDEV @ BASU RATHA-MP	BHARAT BHUSAN ROURAY

90	BLAPL/10927/2023 1418/2023	RUBEN NAYAK @ NAIK-MP	
91	BLAPL/10703/2023 1419/2023	RAGHUNATH BINDHANI-MP	
92	BLAPL/7359/2023 1420/2023	MANAS PALEI @ CHANDU-MP	
93	BLAPL/8982/2023 1421/2023	ALOK @ ALOK PARIDA-MP	
94	BLAPL/10920/2023 1422/2023	RUPESH PRASAD-MP	AKSHAYA KUMAR SAHOO
95	BLAPL/249/2022 1423/2023	SANTOSH SAHU-MP	BISWAJIT RANJAN TRIPATHY
96	BLAPL/2942/2023 1843/2023	PARBATI MOHARANA-MP	PRADEEP KUMAR MISHRA
97	MACA/1028/2023 1844/2023	MARIYAM BIBI-MP	PRADEEP KUMAR MISHRA
98	MACA/1030/2023 1845/2023	KRUSHNA CHANDRA SAHOO-MP	PRADEEP KUMAR MISHRA
99	MACA/1029/2023 1846/2023	JHARANA PRADHAN-MP	PRADEEP KUMAR MISHRA
100	MACA/1031/2023 1847/2023	MANORANJAN PATNAIK-MP	PRADEEP KUMAR MISHRA
101	MACA/1032/2023 1848/2023	MEGHAMALA SAMAL @ MEGHA SAMAL-MP	PRADEEP KUMAR MISHRA
102	MACA/1034/2023 1849/2023	KISHAN HEMBRAM-MP	PRADEEP KUMAR MISHRA
103	MACA/1033/2023 1850/2023	SUSANTA KUMAR BEHERA-MP	PRADEEP KUMAR MISHRA
104	MACA/1035/2023 1851/2023	SUBODHA CHANDRA PARIDA @ DULI SWAIN-MP	PRADEEP KUMAR MISHRA
105	MACA/1036/2023 1852/2023	ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
106	MACA/1397/2015 1853/2023	ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
107	MACA/1398/2015 1854/2023	BIJAYA KUMAR SAHOO-MP	PRADEEP KUMAR MISHRA
108	MACA/1037/2023 1855/2023	KASARAY HANSDAH-MP	PRADEEP KUMAR MISHRA
109	MACA/1038/2023 1856/2023	BHIMA MUNDA-MP	PRADEEP KUMAR MISHRA
110	MACA/1039/2023 1857/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
111	MACA/1040/2023 1858/2023	SMT.RINA @ ARCHANA-MP	
112	MACA/21/2009 1859/2023	THE D.M., UNITED INDIA INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
113	MACA/831/2023 1860/2023	MANAGER (LEGAL), SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
114	MACA/843/2023 1861/2023	AYUSHMAN SINGH LOHAR-MP	P.C.CHHINCHANI
115	MACA/720/2023 1862/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
116	MACA/503/2023 1863/2023	TRINATH MOHARANA-MP	M/S KALPATARU PANIGRAHI,ASWINI KUMAR KARM
117	MACA/493/2016 1864/2023	D.M., ORIENTAL INSURANCE COMPANY LTD., BBSR-MP	ADAM ALI KHAN
118	MACA/1041/2023 1865/2023	MANAGER(LEGAL) TP HUBS, ORIENTAL INSURANCE CO	SIRANJIT NAYAK
119	MACA/824/2023 1866/2023	MANAGER(LEGAL) TP HUBS, ORIENTAL INSURANCE CO	SIRANJIT NAYAK
120	MACA/824/2023 1867/2023	MANAGER(LEGAL) TP HUBS, ORIENTAL INSURANCE CO	SIRANJIT NAYAK

121	1868/2023 MACA/730/2023	ORIENTAL INSURANCE CO.LTD.-MP	SOMANATH ROY
122	1869/2023 MACA/888/2014	SK.YUNUS-MP	M/S.KAPILA CH.NAYAK
123	1870/2023 MACA/757/2022	RAJARANJAN MAHARANA-MP	PRADEEP KUMAR MISHRA
124	1871/2023 MACA/1043/2023	CHANDRAMA SAHU-MP	AKSHAYA KUMAR SAHOO
125	1872/2023 MACA/1043/2023	CHANDRAMA SAHU-MP	AKSHAYA KUMAR SAHOO
126	2161/2023 ABLAPL/10577/2023	NADUA NAIK-MP	
127	2162/2023 ABLAPL/10575/2023	NADUA NAIK-MP	
128	2163/2023 ABLAPL/11717/2023	PRABHAKER DAS @ BHIMA @PRAVAKAR DAS @ VIMA-MP	
129	2164/2023 ABLAPL/8086/2022	BAPI PRADHAN-MP	
130	2165/2023 ABLAPL/12044/2023	JAYANTA MARTHA @ BATUA-MP	
131	2166/2023 ABLAPL/9929/2023	SK. ALLA-MP	
132	2167/2023 ABLAPL/9932/2023	SK. ALLA-MP	
133	2168/2023 ABLAPL/11726/2023	BIJAY KUMAR SAHOO-MP	DEVASHIS PANDA
134	2169/2023 ABLAPL/10077/2023	ANIRUDHA MALIK-MP	
135	2170/2023 ABLAPL/10278/2023	ABDUL BARI-MP	
136	2171/2023 ABLAPL/10783/2023	MANJU BEHERA-MP	
137	2172/2023 ABLAPL/12143/2023	SARATH @ KUMAR KANHAR-MP	
138	2173/2023 ABLAPL/8530/2023	ANUSAYA @ ANUSUYA JANI-MP	
139	2174/2023 ABLAPL/9421/2023	SAYED ZAKIR ALI-MP	
140	2175/2023 ABLAPL/10271/2023	SAGAR DIGAL-MP	DEBASNAN DAS
141	2176/2023 ABLAPL/11819/2023	DAMBARUDHAR MAJHI-MP	
142	2592/2023 CRLA/1180/2023	MANAHARA BISOI @ MONOHARA BISOI-MP	PRASANTA KUMAR SATAPATHY
143	2593/2023 CRLA/1180/2023	MANAHARA BISOI @ MONOHARA BISOI-MP	PRASANTA KUMAR SATAPATHY
144	2594/2023 CRLA/1181/2023	SATYANARAYAN PARIDA-MP	S.S.RAY (2)
145	2595/2023 CRLA/1181/2023	SATYANARAYAN PARIDA-MP	S.S.RAY (2)
146	2596/2023 CRLA/1175/2023	DR. HEMANGINI MEHER-MP	DEVASHIS PANDA
147	2597/2023 CRLA/1119/2023	UMAKANTA SAHU-MP	BHOJARAJ SETH
148	2598/2023 CRLA/1183/2023	CHUIN @ UMESH CHNADRA KANDI-MP	SOUMYA RANJAN DAS
149	2599/2023 CRLA/1183/2023	CHUIN @ UMESH CHNADRA KANDI-MP	SOUMYA RANJAN DAS
150	2600/2023 CRLA/1184/2023	SANJAY PAL-MP	JUGALA KISHORE PANDA
151	2601/2023 CRLA/1184/2023	SANJAY PAL-MP	JUGALA KISHORE PANDA
152	2602/2023	BARUN MAJHI-MP	MANOJ KUMAR PANDA

153	CRLA/1185/2023 2603/2023	BARUN MAJHI-MP	MANOJ KUMAR PANDA
154	CRLA/1185/2023 2604/2023	BARUN MAJHI-MP	MANOJ KUMAR PANDA
155	CRLA/1185/2023 2605/2023	BABU@RAJENDRA NAYAK-MP	ANIRUDHA DAS
156	CRLA/964/2023 2606/2023	PASU@PRASANTA PALEI-MP	ANIRUDHA DAS
157	CRLA/1008/2023 2607/2023	PRAKASH KUMAR SAHU-MP	TUKUNA KUMAR MISHRA
158	CRLA/1142/2023 2608/2023	PRAKASH KUMAR SAHU-MP	TUKUNA KUMAR MISHRA
159	CRLA/1142/2023 2609/2023	BIKU@SUNIL KUMAR PRUSTY@SUNIL PRUSTY-MP	M/S.SOURA CH.MOHAPATRA, MR. SUBRAT PANDA,R
160	CRLA/332/2017 2610/2023	BIJOY KUMAR PATRA-MP	M/S.MOHENDRA KUMAR MOHAPATRO
161	CRLA/594/2016 2611/2023	BIJOY KUMAR PATRA-MP	M/S.MOHENDRA KUMAR MOHAPATRO
162	CRLA/594/2016 2612/2023	SUDAM SAHU-MP	GOPAL KRISHNA NAYAK
163	CRLA/1187/2023 2613/2023	SUDAM SAHU-MP	GOPAL KRISHNA NAYAK
164	CRLA/1187/2023 2614/2023	PRAFULLA CHANDRA PANIGRAHI-MP	DIGAMBAR SETHI
165	CRLA/1188/2023 2615/2023	PRAFULLA CHANDRA PANIGRAHI-MP	DIGAMBAR SETHI
166	CRLA/1188/2023 2616/2023	SUBASH CHANDRA MALIK @ KARTIK @ SUBAS MALIK-MP	SRIRYAKANTA DWIBEDI
167	CRLA/1189/2023 2617/2023	SUBASH CHANDRA MALIK @ KARTIK @ SUBAS MALIK-MP	SRIRYAKANTA DWIBEDI
168	CRLA/1189/2023 2618/2023	SUBASH CHANDRA MALIK @ KARTIK @ SUBAS MALIK-MP	SRIRYAKANTA DWIBEDI
169	CRLA/1189/2023 2619/2023	SUSANTA CHAUDHURY @ SUSANTA SAHOO @ CHANDRASEKHARAN CHAUDHURY-MP	SRIRYAKANTA DWIBEDI
170	CRLA/1190/2023 2620/2023	SUSANTA CHAUDHURY @ SUSANTA SAHOO @ CHANDRASEKHARAN CHAUDHURY-MP	SRIRYAKANTA DWIBEDI
171	CRLA/1190/2023 2621/2023	HADIBANDHU SINGH-MP	DIPAK RANJAN MISHRA
172	CRLA/1191/2023 2622/2023	HADIBANDHU SINGH-MP	DIPAK RANJAN MISHRA
173	CRLA/1191/2023 2623/2023	HADIBANDHU SINGH-MP	DIPAK RANJAN MISHRA
174	CRLA/1191/2023 2624/2023	SANJAY DAS-MP	ABHAS MOHANTY
175	CRLA/1192/2023 2625/2023	SANJAY DAS-MP	ABHAS MOHANTY
176	CRLA/1192/2023 2626/2023	SANJAY DAS-MP	ABHAS MOHANTY
177	CRLA/1192/2023 3274/2023	GURU PRASAD BEBORTA-MP	M/S.NEELAKANTHA PANDA
178	CRLMC/2613/2018 3275/2023	MAHENDRA MAHAKUD-MP	PRIYA RANJAN SINGH
179	CRLMC/4840/2023 3276/2023	PABITRAMOHAN MOHANTA-MP	CHINMAYA MOHANTY
180	CRLMC/4838/2023 3277/2023	NIRAKAR LENKA-MP	SAMARENDRA BAHADUR
181	CRLMC/4841/2023 3278/2023	PRAKASH CHANDRA RANA-MP	SUSANTA KUMAR BARAL
182	CRLMC/4842/2023 3279/2023	SACHITRA PARIDA-MP	ARIJEET MISHRA
183	CRLMC/3577/2022 3280/2023	BIKRAM MISHRA-MP	JANAKI KANTA MAHAPATRA
	CRLMC/4843/2023		

184	3281/2023 CRLMC/4844/2023	PRASANTA KUMAR SAHOO-MP	SOUMYA MISHRA
185	3282/2023 CRLMC/4753/2023	HEMANTA KUMAR SAMANTRAY-MP	JAJATI KISHORE MOHANTY
186	3283/2023 CRLMC/4731/2023	BISWAJIT MOHAPATRA-MP	NIRANJAN SINGH (1)
187	3284/2023 CRLMC/4848/2023	KULIA @ MANOJ KUMAR JENA-MP	MD. RIAZ
188	3285/2023 CRLMC/4850/2023	PRASANTA KUMAR BEHERA-MP	GOPINATH MISHRA
189	3286/2023 CRLMC/4852/2023	NARESH PATRA-MP	BIDYADHAR MANSINGA
190	3287/2023 CRLMC/4853/2023	SALUPU @ SALPU JANI-MP	JAJATI KESHARI KHUNTIA
191	3288/2023 CRLMC/4854/2023	HEMANTA KUMAR NAYAK-MP	SUDEEP KUMAR SARANGI
192	3289/2023 CRLMC/4859/2023	BHIMA SAHOO-MP	MANAS KUMAR CHAND
193	3290/2023 CRLMC/4860/2023	RAJESH BEHERA @ RAJA-MP	ANIRUDHA DAS
194	3291/2023 CRLMC/4862/2023	SHREE CHARAN @ SRICHARAN JENA-MP	AKSHAYA KUMAR SAHOO
195	3292/2023 CRLMC/9/2019	SHIBAPRASAD MISHRA-MP	DIPTIREKHA NANDA
196	3293/2023 CRLMC/4863/2023	DR. MINAL KANTA NANDA-MP	MAHESWAR DASH
197	3294/2023 CRLMC/4863/2023	DR. MINAL KANTA NANDA-MP	MAHESWAR DASH
198	3295/2023 CRLMC/4868/2023	ASHOK KUMAR BISWAL-MP	RAMESH CHANDRA SWAIN
199	3296/2023 CRLMC/4869/2023	ASHOK KUMAR BISWAL-MP	RAMESH CHANDRA SWAIN
200	3297/2023 CRLMC/4871/2023	BIJAY KUMAR NAYAK-MP	RAMESH CHANDRA SWAIN
201	7854/2023 WA/2677/2023	JADU NAYAK @ JADUMANI NAYAK-MP	SATYABRATA MAHAPATRA
202	7855/2023 WA/2677/2023	JADU NAYAK @ JADUMANI NAYAK-MP	SATYABRATA MAHAPATRA
203	7856/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	7857/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
205	7858/2023 WA/2678/2023	RAGHUNATH NAYAK-MP	SATYABRATA MAHAPATRA
206	7859/2023 WA/2678/2023	RAGHUNATH NAYAK-MP	SATYABRATA MAHAPATRA
207	7860/2023 WA/2679/2023	ABHAYA CHARAN NAYAK-MP	SATYABRATA MAHAPATRA
208	7861/2023 WA/2679/2023	ABHAYA CHARAN NAYAK-MP	SATYABRATA MAHAPATRA
209	7862/2023 WA/2680/2023	RAGHUNATH NAYAK-MP	SATYABRATA MAHAPATRA
210	7863/2023 WA/2680/2023	RAGHUNATH NAYAK-MP	SATYABRATA MAHAPATRA
211	7864/2023 WA/2681/2023	KANDARPA NAYAK-MP	SATYABRATA MAHAPATRA
212	7865/2023 WA/2681/2023	KANDARPA NAYAK-MP	SATYABRATA MAHAPATRA
213	7866/2023 WA/2683/2023	SURESH CHANDRA BEHERA-MP	MANORANJAN MISHRA
214	7867/2023 WA/2684/2023	SANJUKTA BEHERA-MP	CHITTARANJAN PATTNAIK
215	7868/2023	STATE OF ODISHA-MP	

216	WA/1771/2023 7869/2023 WA/2682/2023	M/S.ACRUX REALCON PVT.LTD.-MP	BANSHIDHAR BAUG
217	17078/2023 WP(C)/34262/2023	SANJAYA KESHARI MOHAPATRA-MP	
218	17079/2023 WP(C)/35324/2023	GOURANGA PARAMANIK-MP	PRASANTA KUMAR SATAPATHY
219	17080/2023 WP(C)/35323/2023	MANASA KUMAR TRIPATHY-MP	KANANBALA ROY CHOUDHURY
220	17081/2023 WP(C)/5667/2022	RANJIT KUMAR SINGH-MP	MANAS PATI
221	17082/2023 WP(C)/20746/2022	LAKSHYAJIT BARAL-MP	MANAS PATI
222	17083/2023 WP(C)/35333/2023	GENERAL MANAGER, THE SAMAJA, CUTTACK-MP	BIPLAB P.B. BAHALI
223	17084/2023 WP(C)/35345/2023	NRUSINGHANATH JEW @ NAGA MATHA BIJE, CUTTACK-MP	ANUP KUNESH PRASAD MISHRA
224	17085/2023 WP(C)/35348/2023	KAMALINI NAIK-MP	ANIL KUMAR DAS
225	17086/2023 WP(C)/35347/2023	M/S P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
226	17087/2023 WP(C)/35351/2023	PAILA BALAKRISHNA-MP	P. V. BALAKRISHNA
227	17088/2023 WP(C)/35350/2023	M/S P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
228	17089/2023 WP(C)/21937/2022	RANTALEI SERVICE CO-OPERATIVE SOCIETY LTD.-MP	S.S.RAO
229	17090/2023 WP(C)/35352/2023	DUSHMANTA KUMAR SAHOO-MP	BIBHUDATTA PANDA
230	17091/2023 WP(C)/35353/2023	SUKANTI DASH-MP	CHANDIPRASAD SAHANI
231	17092/2023 WP(C)/35354/2023	M/S P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
232	17093/2023 WP(C)/35355/2023	SANTOSH KUMAR DEHIRI-MP	DURLLABHA RANJAN MISHRA
233	17094/2023 WP(C)/33247/2023	KUBER SAHOO-MP	
234	17095/2023 WP(C)/35357/2023	NIHAR RANJAN SAHU-MP	SRINIVAS MOHANTY
235	17096/2023 WP(C)/35356/2023	M/S P.M.CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
236	17097/2023 WP(C)/35358/2023	M/S P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
237	17098/2023 WP(C)/35360/2023	M/S P.M. CONTRACTORS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
238	17099/2023 WP(C)/34718/2023	KUNI @ KUNILATA JENA-MP	
239	17100/2023 WP(C)/35367/2023	BIJAY KUMAR NAIK-MP	BANSHIDHAR SATAPATHY
240	17101/2023 WP(C)/33298/2023	ASHOK KUMAR MOHAPATRA-MP	KULADA NANDA DAS
241	17102/2023 WP(C)/35370/2023	DR. TARANISEN SETHI-MP	BHABANI SANKAR TRIPATHY (1)
242	17103/2023 WP(C)/35373/2023	MANOJA KUMAR SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
243	17104/2023 WP(C)/35377/2023	M/S REXON STRIPS LTD., SUNDARGARH-MP	SATYA MOHANTY
244	17105/2023 WP(C)/35378/2023	SURENDER SINGH KABLI @ SURINDER SINGH KABLI-MP	BHABANI PRASAD MOHANTY
245	17106/2023 WP(C)/33782/2023	BHUBAN PRADHAN-MP	
246	17107/2023 WP(C)/35381/2023	AJAYA KUMAR MALLIK-MP	BISWAJIT MOHAPATRA

247	17108/2023 WP(C)/35383/2023	M/S SURENDER SINGH KABLI, SAMBALPUR-MP	BHABANI PRASAD MOHANTY
248	17110/2023 WP(C)/14862/2022	SOMANATH MISHRA-MP	GYANA RANJAN SETHI
249	17111/2023 WP(C)/35386/2023	KUMAR RANJAN JENA-MP	BHABANI PRASAD MOHANTY
250	17112/2023 WP(C)/35388/2023	RINJI SHERPA-MP	SONITA BISWAL
251	17113/2023 WP(C)/35389/2023	RAJESH KUMAR ROUT-MP	JAGAMOHAN PATTANAİK
252	17114/2023 WP(C)/35390/2023	BAIDHAR JENA-MP	PRADEEP KUMAR DAS
253	17115/2023 WP(C)/35392/2023	BANITA JENA-MP	SURYASNATA MOHAPATRA
254	17116/2023 WP(C)/35393/2023	ANIRUDHA JENA-MP	PRADEEP KUMAR DAS
255	17117/2023 WP(C)/17530/2023	BISWARANJAN MOHAPATRA-MP	DIGAMBARA MISHRA
256	17118/2023 WP(C)/35395/2023	GAYNENDRA SWAIN-MP	PRADEEP KUMAR DAS
257	17119/2023 WP(C)/35397/2023	PADARABINDA LENKA-MP	PRADEEP KUMAR DAS
258	17120/2023 WP(C)/7808/2023	SASMITA BEHERA-MP	KISHORE KUMAR MISHRA
259	17121/2023 WP(C)/35402/2023	SURYAKANTI PANDE-MP	AMIT PRASAD BOSE
260	17122/2023 WP(C)/35412/2023	MAHENDRA KUMAR MOHAPATRA-MP	GOURI KUMAR RATH
261	17123/2023 WP(C)/34279/2023	KOSHAL COLLEGE OF PHARMACY, SAMBALPUR-MP	
262	17124/2023 WP(C)/35418/2023	RASHMITA PANDA-MP	ASIT KUMAR JENA
263	17125/2023 WP(C)/35417/2023	SMITA RANI BEHERA-MP	NIRANJAN PRASAD PATRA
264	17126/2023 WP(C)/35421/2023	DR. GITANJALI MOHAPATRA-MP	UMESH CHANDRA PATNAİK
265	17127/2023 WP(C)/35431/2023	SATYABAN BARAL-MP	SUBHASREE MOHANTY
266	17128/2023 WP(C)/23981/2023	PUNJAB NATIONAL BANK, BBSR-MP	RAMACHANDRA PANIGRAHY
267	17129/2023 WP(C)/35280/2023	GOURANGA RAUT-MP	UMA CHARAN MISHRA
268	17130/2023 WP(C)/32454/2023	RABI NARAYAN SAHOO-MP	SAIBRATA RATH
269	17131/2023 WP(C)/35446/2023	SABITA MOHAPATRA-MP	SIDHARTH PRASAD DAS
270	17132/2023 WP(C)/35449/2023	MANASA KUMAR TRIPATHY-MP	KANANBALA ROY CHOUDHURY
271	17133/2023 WP(C)/7023/2020	LIAKAT ALI KHAN-MP	M/S.ASHOK KUMAR MOHAPATRA (1)
272	17134/2023 WP(C)/30837/2023	SUJATA LENKA-MP	
273	17135/2023 WP(C)/33602/2023	CHITTARANJAN SAHOO-MP	
274	17136/2023 WP(C)/23142/2022	RAJESH SARASWAT-MP	BIBEKANANDA BHUYAN
275	17137/2023 WP(C)/32415/2023	PARESWAR SINGH-MP	
276	17138/2023 WP(C)/34316/2023	BRUNDABAN SANKHUA-MP	SATYA NARAYAN MISHRA 4
277	17139/2023 WP(C)/35450/2023	RABI NARAYAN SAHOO-MP	SAIBRATA RATH
278	17140/2023	PARAKEN MAJHI-MP	

279	WP(C)/32417/2023 17141/2023	CHINMAYA BAGH-MP	
280	WP(C)/29487/2023 17142/2023	BAJRANGBALI SPONGE AND POWER LTD.,SUNDARGARH-MP	
281	WP(C)/8092/2022 17143/2023	FOUR FRIENDS BEVERAGES, BBSR-MP	SAIBRATA RATH
282	WP(C)/35451/2023 17144/2023	RABI NARAYAN SAHOO-MP	SAIBRATA RATH
283	WP(C)/35452/2023 17145/2023	BAJRANGBALI SPONGE AND POWER LTD., SUNDARGARH-MP	
284	WP(C)/8098/2022 17146/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
285	WP(C)/35453/2023 17147/2023	BAJRANGBALI SPONGE AND POWER LTD.,SUNDARGARH-MP	
286	WP(C)/8099/2022 17148/2023	DANDAPANI PRADHAN-MP	GOPAL PRASAD JENA
287	WP(C)/8787/2023 17149/2023	B.BISWANATH PATRA-MP	GOPAL PRASAD JENA
288	WP(C)/8785/2023 17150/2023	BAJRANGBALI SPONGE AND POWER LTD.,SUNDARGARH-MP	
289	WP(C)/8089/2022 17151/2023	B.MOHAN PATRA-MP	GOPAL PRASAD JENA
290	WP(C)/29115/2022 17152/2023	BABAJI MOHARANA-MP	M/S.PRAFULLA KUMAR RATH
291	WP(C)/13857/2019 17153/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
292	WP(C)/35456/2023 17154/2023	RABI NARAYAN SAHOO-MP	SAIBRATA RATH
293	WP(C)/35455/2023 17155/2023	LISNARANI PATSANI ALIAS SWAIN-MP	M/S.DIPTIREKHA NANDA
294	WP(C)/20118/2017 17156/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
295	WP(C)/35458/2023 17157/2023	BAJRANGBALI SPONGE AND POWER LTD.,SUNDARGARH-MP	
296	WP(C)/8096/2022 17158/2023	BAJRANGBALI SPONGE AND POWER LTD.,SUNDARGARH-MP	
297	WP(C)/8100/2022 17159/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
298	WP(C)/35460/2023 17160/2023	JAYA BHARAT SARAF-MP	NIHAL RATH
299	WP(C)/35461/2023 17161/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
300	WP(C)/35462/2023 17162/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
301	WP(C)/35464/2023 17163/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
302	WP(C)/35466/2023 17164/2023	M/S SAROJ KUMAR SHARMA-MP	SUKANTA KUMAR DALAI
303	WP(C)/35469/2023 17165/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
304	WP(C)/35471/2023 17166/2023	M/S. SAROJ KUMAR SHARMA, KALAHANDI-MP	SUKANTA KUMAR DALAI
305	WP(C)/35473/2023 17167/2023	SURENDRA NAIK @ SURYA NAYAK-MP	PRAFULLA KUMAR RATH
306	WP(C)/35474/2023 17168/2023	G.B. OF BIJU PATTNAIK DEGREE COLLEGE OF EDUCATION, MANANPUR, PARHI	
307	WP(C)/35478/2023 17169/2023	AJAYA KUMAR NAYAK-MP	
308	WP(C)/20766/2023 17170/2023	DHRUBA CHARAN BEHERA-MP	JEEVANJYOTI MOHANTY
309	WP(C)/35480/2023 17171/2023	AVIJIT PATTNAIK-MP	SAIBRATA RATH
	WP(C)/35486/2023		

310	17172/2023 WP(C)/35487/2023	KRUSHNA CHANDRA PALEI-MP	AKSHAYA KUMAR PANDEY
311	17173/2023 WP(C)/35492/2023	SANJULATA BEHERA-MP	MANOJ KUMAR PATI
312	17174/2023 WP(C)/35495/2023	PRESIDENT, BANPUR BLOCK VIGILANCE COMMITTEE, KANSHIRDA	KANSHIRDA KUMAR SARANGI
313	17175/2023 WP(C)/35501/2023	JITENDRA KUMAR SAHOO-MP	PRASANNA KUMAR MISHRA
314	17176/2023 WP(C)/35505/2023	SURJYA NARAYAN PRADHAN-MP	PRASANNA KUMAR MISHRA
315	17177/2023 WP(C)/33181/2023	M/S. SAI SABURI HOSPITALS PVT. LTD.-MP	SUDEEP KUMAR SARANGI
316	17178/2023 WP(C)/35511/2023	SUBHASH CHANDRA GURU-MP	LAMBODOR ACHARI
317	17179/2023 WP(C)/35512/2023	THE DIRECTOR, ALL INDIA INSTITUTE OF MEDICAL SCIENCES	INDIA INSTITUTE OF MEDICAL SCIENCES
318	17180/2023 WP(C)/35513/2023	UMESH CHANDRA LENKA-MP	MIHIR KANTA RATH
319	17181/2023 WP(C)/35515/2023	JAYANTI SARAKA-MP	GHANASHYAM DASH